2764049  27/06/2014
ARUN MOHAN JOSHI
trading as ;RAJ MARKETING
101, DEVIDARSHAN COMPLEX, TEMBHI NAKA, THANE (WEST)-400601
MANUFACTURERS AND MERCHANTS.
AN INDIAN NATIONAL
Address for service in India/Agents address:
B.N. POOJARI
22-23, 2ND FLOOR, 160, D.N. ROAD, FORT, MUMBAI - 400 001.
Used Since :22/03/2010
MUMBAI
PAN MASALA AND SUPARI.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.PAN MASALA.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
2773997 15/07/2014
M/S SANJEEVANI AGRO FOODS PVT. LTD.
Sanjeevani Tower, Chankaya Marg, Subhash Nagar, Dehradun – 248002, India
MANUFACTURING AND MERCHANTS
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Used Since: 17/04/2011
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; FRESH FRUITS AND VEGETABLES, NATURAL PLANTS AND FLOWERS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word organics.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DAIVIK
2804974  05/09/2014
VICKY KISHORE CHAURASIA
B -61 SECTOR 39 NOIDA 201301 UP
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.

Proposed to be Used
DELHI
PAN MASALA, SUPARI, MOUTH FRESHNER & SCENTED SUPARI
2903595  17/02/2015  
VIKAS CHODHA  
trading as ;SONU AGRICULTURAL FARM  
NEAR OLD POST OFFICE, V.P.O. ALWARPUR DISTT JALANDHAR PB  
MERCHANTS & MANUFACTURERS  
Address for service in India/Agents address:  
LALJI ADVOCATES  
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.  
Used Since :01/04/2011  
DELHI  
FRESH FRUITS AND VEGETABLE INCLUDING SEEDS & POTATO  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e.,  
"AGRICULTURAL FARM" and "MARK TO BE USED AS A WHOLE".
USTAD
2920670  12/03/2015
SANDEEP KUMAR SHUKLA
1420, NARAINPUR, NAUBASTA, KANPUR, U.P.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since : 01/01/2015
DELHI
SCENTED SUPARI, SWEET SUPARI, MOUTH FRESHNERS AND PAN MASALA.
DAIRYVILLE
2992720  24/06/2015
MALLEKAN DAIRY & AGRO (P) LTD.
trading as ; MALLEKAN DAIRY & AGRO (P) LTD.
B-9/2, 2ND FLOOR, RING ROAD, RAJOURI GARDEN, DELHI -110027.
MERCHANTS AND MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT,1956
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2015
DELHI
FRESH FRUITS AND VEGETABLES, SEEDS, PULSES, LIVE PLANT AND FLOWERS. FOOD STUFF FOR ANIMAL. MALT, COCONUTS, IODDER, LIVING ANIMAL, LIVE FISH, POULTRY FEED INCLUDED IN CLASS 31.
PANSHREE
3013562  21/07/2015
NEERAJ GUPTA
VISHAL TANDON
RAJEEV CHOUDHARY
trading as ;M/S. R.V.N. FOOD PRODUCTS
K-15, SECTOR-1, DSIDC, BAWANA, DELHI
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2010
DELHI
Meethi supari, mouth freshener, elaichi and pan masala (non zarda)
3042609  28/08/2015
CHAMUNDA AGRO PVT. LTD.
B - 837, FIRST FLOOR, NEW SUBJI MANDI, AZADPUR, DELHI
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/04/2012
To be associated with:
2218143
DELHI
UN-BROKEN PULSES, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
3140663 28/12/2015
HIRA ENTERPRISES
IBRAHIM HASHAMBHAI TAMBOLI
37-A, Rajaspura Peth, Satara - 415002, Maharashtra
MANUFACTURERS & TRADERS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers, malt, mouth freshner
3153330  07/01/2016
MR. SUSHIL KUMAR
trading as ;HERSTEL NUTRISCIENCE
302, NEELKAMAL APPARTMENT, KRISHNA BAGH, DAYALBAGH, AGRA-282005.
MERCHANTS AND MANUFACTURERS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :12/12/2015
DELHI
HORTICULTURAL AND FORESTRY PRODUCTS, GRAINS, LIVING ANIMALS, SEEDS, LIVE PLANTS AND FLOWERS,
FOOD-STUFFS FOR ANIMALS, MALT, AS PERCLASS-31.
3157520  12/01/2016
MR. MOHIT CHOUDHARY
NIRMALA CHOUDHARY
trading as ;MAHALLAXMI AGRI PRODUCTS
NAI MANDI NARNaul, HARYANA-123001
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B 4 SUNRISE HOUSE Gali NO-9 KANSAL MARG HARSH VIHAR DELHI 110093
Used Since :08/11/2010
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES: LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT, KHUL, BINOLA, IN CLASS-31.
3163296     19/01/2016

SH. LALIT SETHI.

trading as ;AGRO WORLD.

C-507, NEW FRUIT MARKET, AZADPUR, DELHI-110033, INDIA.

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :05/08/2002

DELI

RASRAJ GOLD

3203897  08/03/2016
RADHEY SHYAM GUPTA
HOUSE NO. 130/48,L-1, BAGAHI, KIDWAI NAGAR, KANPUR208023 (U. P.)
MANUFACTURER, MERCHANT AND TRADER
M/S. AAYU ENTERPRISE
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.
Used Since :15/09/2015
DELHI
SADA PAN MASALA, SWEET SUPARI, MOUTH FRESHNER, PAN SAMAGRI INCLUDED IN CLASS-31.
MARK SHOULD BE READ AND USE AS A WHOLE..
HYDERABAD AGRI GENETICS PVT. LTD.
trading as ;HYDERABAD AGRI GENETICS PVT. LTD.
N 10/58 J 86 H, LANE NO.-10, SRIRAM NAGAR COLONY, LAKARAO BAJARDIHA, VARANASI (U.P.), INDIA
MANUFACTURER, MERCHANT & TRADERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :05/09/2013
DELHI
SEEDS INCLUDED IN CLASS - 31.
MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER..
3206377   10/03/2016
GURPREET SINGH
trading as ;SHAHI KHETI STORE
GURU KA BAGH ROAD, KUKRANWALA - (TEHSIL AJNALA) DISTRICT - AMRITSAR (PUNJAB) INDIA.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )
Used Since :03/03/2016
DELHI
CATTLE FEED, OIL CAKES KHAL BINOLA POULTRY FEED.
3208397    11/03/2016
M/S SWYN HERDS PRIVATE LIMITED
trading as ;M/s Swyn Herds Private Limited
S 170, Greater Kailash-II, New Delhi 110048, India
Manufacturers, Merchants and Service Providers
A company duly organized under the Companies Act, 1956.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since :01/08/2015
DELHI
Agriculture, Horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds; foodstuffs for animals; Live edible aquatic animals; organisms for breeding; fodder for animals; Fish spawn; animal litter; food stuffs for chicken; Fish Food; Poultry Grit; Live Fish for Food Purposes; Groats for Poultry; Pigs, Boars for breeding purposes; animal food; animal feed; malt for animals; live laboratory animals
3231485   09/04/2016
DEEPPAK MAKHIJA
A-8, ANAND NIKETAN, NEAR MOTI BAGH, GURUDWARA, NEW DELHI-110021
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
DELHI
Scented supari, mouth fresheners and pan masala
3235089  13/04/2016
SATYAM KAKKAR
trading as ;M/S. GALAXY SEEDS
VILLAGE LANDORA, JANTA ROAD, SAHARANPUR, U.P.-247001
merchants and manufacturers
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :07/04/2016
DELHI
seeds
NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER..
BIOSEED BEET ROOT

3237646    19/04/2016
DCM SHRIRAM LTD.
IST FLOOR, KANCHEJIUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MERCHANTS, MANUFACTURERS

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :29/08/2015

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS AND INCLUDING SEEDS & CROP OF BEET ROOT AND NOT INCLUDED IN OTHER CLASSES; GOODS
INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION
NO.,1442068,1442069,1452794,2574820. NO EXCLUSIVE RIGHT OVER THE TERM "BEET ROOT" DESCRIPTIVE MATTER.
BIOSEED PAWANI

3237647  19/04/2016

DCM SHRIRAM LTD.
IST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MERCHANTS, MANUFACTURERS

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI-110013.
Used Since: 24/02/2007

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS AND INCLUDING SEEDS & CROP OF BITTER GOURD AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.: 1442068, 1442069, 1452794, 2574820. MARK SHOULD BE READ AND USE AS A WHOLE..
BIOSEED 56
3237651  19/04/2016
DCM SHRIRAM LTD.
1ST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MERCHANTS, MANUFACTURERS
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/05/2011
To be associated with:
2574820
DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS AND INCLUDING SEEDS & CROP OF TOMATO AND-NOT INCLUDED IN OTHER CLASSES; GOODS
INCLUDED IN CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION
NO. 1442068, 1442069, 1452794, 2574820. MARK SHOULD BE READ AND USE AS A WHOLE..
BIOSEED 1206
3237655  19/04/2016

DCM SHRIRAM LTD.
1ST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001

MERCHANTS, MANUFACTURERS

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since : 25/06/2015

To be associated with:
2574820

DELHI

SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS AND INCLUDING SEEDS & CROP OF HOT PEPPER AND NOT INCLUDED IN OTHER CLASSES; GOODS
INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION
NO.:1442068, 1442069, 1452794, 2574820. MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER
THE DESCRIPTIVE MATTER.
BIOSEED 54

3237656   19/04/2016

DCM SHRIRAM LTD.
IST FLOOR, KANCHEJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001

MERCHANTS, MANUFACTURERS

Address for service in India/Agents address:
The Acme Company
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since: 07/05/2014

To be associated with:
2574820

DELHI

SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS AND INCLUDING SEEDS & CROP OF HOT PEPPER AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31..
BIOSEED PEARL WHITE

3237657    19/04/2016

DCM SHRIRAM LTD.
IST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MERCHANTS, MANUFACTURERS

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since :29/07/2004

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS AND INCLUDING SEEDS & CROP OF CAULIFLOWER AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068, 1442069,1452794..
BIOSEED 613

3237659  19/04/2016
DCM SHRIRAM LTD.
1ST FLOOR, KANCHEIJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MERCHANTS, MANUFACTURERS
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :20/04/2015
DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS AND INCLUDING SEEDS & CROP OF BRINJAL AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1442068, 1442069, 1452794, 2574820. MARK SHOULD BE READ AND USE AS A WHOLE.
BIOSEED ASHMI

3237660  19/04/2016

DCM SHRIRAM LTD.

IST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001

MERCHANTS, MANUFACTURERS

Address for service in India/Agents address:

THE ACME COMPANY

B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since :23/05/2015

DELHI

SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS AND INCLUDING SEEDS & CROP OF MARIGOLD AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068,1442069,1452794,2574820. MARK SHOULD BE READ AND USE AS A WHOLE..
BIOSEED PEA 10
3237661  19/04/2016

DCM SHRIRAM LTD.
IST FLOOR, KANCHENJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001

MERCHANTS, MANUFACTURERS

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since : 27/08/2015

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS AND INCLUDING SEEDS & CROP OF GREEN PEA AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1442068, 1442069, 1452794, 2574820.
BIOSEED 90
3237662   19/04/2016

DCM SHRIRAM LTD.
IST FLOOR, KANCHEJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001

MERCHANTS, MANUFACTURERS

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since : 31/07/2012

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS AND INCLUDING SEEDS & CROP OF TOMATO AND NOT INCLUDED IN OTHER CLASSES; GOODS
INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068,
1442069, 1452794, 2574820, 2787954.
BIOSEED SUPER RASNA

3237663    19/04/2016
DCM SHRIRAM LTD.
IST FLOOR, KANCHEJUNGA BUILDING 18 BARAKHAMBA ROAD, NEW DELHI-110001
MERCHANTS, MANUFACTURERS

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since : 13/07/2011

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS AND INCLUDING SEEDS & CROP OF TOMATO AND NOT INCLUDED IN OTHER CLASSES; GOODS
INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. 1442068, 1442069,
1452794, 2574820.
3263263  18/05/2016
MOHAMMAD MUSHAHAY DEEN
93/14C, Rajbi Road, Nai Sadak, Kanpur - 208001, Uttar Pradesh.
Manufacturer and Trader
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/10/2012
DELHI
Pet food, chews for animal, Grains and agricultural, horticultural and, live animals, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt.
3266062 23/05/2016

DCM SHRIRAM LIMITED
1ST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 19/11/2013

To be associated with:
3266060, 3266061

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF WATER MELON AND NOT INCLUDED IN OTHER CLASSES; GOODS
INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION
NO. 1442068, 1442069, 1452794, 2574820. MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER
THE DESCRIPTIVE MATTER.
BIOSEED MAHAVEER

3266063  23/05/2016

DCM SHRIRAM LIMITED
1ST FLOOR, KANCHEI JUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :15/11/2011

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF TOMATO AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN
CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068, 1442069, 1452794.
3266064  23/05/2016
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/10/2009

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF BITTER GOURD AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068,1442069,1452794.
BIOSEED

BIOSEED DON

3266067  23/05/2016
DCM SHRIRAM LIMITED
1ST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016
DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068,1442069,1452794..NO
EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER..
Trade Marks Journal No: 1909, 08/07/2019

DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 01/01/2016

DELI

SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO., 1442068, 1442069, 1452794,
2574820. MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER.
Trade Marks Journal No: 1909, 08/07/2019 Class 31

3266069 23/05/2016
DCM SHRIRAM LIMITED
IST FLOOR, KANHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 01/01/2016
DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1442068, 1442069, 1452794, 2574820. MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER.
3266073  23/05/2016
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :09/08/2012
DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF BRINJAL AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN
CLASS 31.
BIOSEED

BIOSEED SUPER STAR

3266074   23/05/2016
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 31/10/2012

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL, AND FORESTRY PRODUCTS
AND GRAINS, INCLUDING SEEDS & CROP OF HOT PEPPER NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN
CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1442069.
Trade Marks Journal No: 1909, 08/07/2019 Class 31

DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :24/04/2004

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF SPONGE GOURD AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1442068.
3266078    23/05/2016

DCM SHRIRAM LIMITED

IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001

MANUFACTURERS & TRADERS

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:

THE ACME COMPANY

B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 28/05/2004

DELHI

SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF HOT PEPPER AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068, 1452794..*
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :04/06/2010

DELIH
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF WATER MELON AND NOT INCLUDED IN OTHER CLASSES; GOODS
INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068.
Folder: Trademarks Journal

Trade Marks Journal No: 1909, 08/07/2019 Class 31

DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 08/06/2015

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF WATER MELON AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1442068.
3266081   23/05/2016

DCM SHRIRAM LIMITED
1ST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :26/06/2004

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF RIDGE GOURD AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068.
Trade Marks Journal No: 1909, 08/07/2019  Class 31

DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agoents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :13/08/2005

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF CAULIFLOWER AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068, 1442069.
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3266084   23/05/2016
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :24/03/2012

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF CUCUMBER AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068,1442069. MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER..
3266085  23/05/2016
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :24/04/2004
DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF CORIANDER AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068,1442069. MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER..
Trade Marks Journal No: 1909 , 08/07/2019   Class 31

DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :03/02/2007

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF HOT PEPPER AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068, 1442069.
BIOSEED
BIOSEED MARSHAL

3266088  23/05/2016

DCM SHRIRAM LIMITED
1ST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :28/05/2004

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF HOT PEPPER AND NOT INCLUDED IN OTHER CLASSES; GOODS
INCLUDED IN CLASS 31

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068, 1442069.
3266089   23/05/2016
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :05/01/2006
DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF BRINJAL AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN
CLASS 31
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068,1442069.
3266090  23/05/2016
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :20/07/2004

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF BRINJAL AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..442068, 1442069..
3266091  23/05/2016
DCM SHRIRAM LIMITED
1ST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/10/2009
DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF BRINJAL AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN
CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.:1442068.
3266092    23/05/2016
DCM SHRIRAM LIMITED
1ST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :05/11/2011
DELI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF BRINJAL AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN
CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068.
3266094         23/05/2016

DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :21/10/2004

DELHI

SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF BITTER GOURD AND NOT INCLUDED IN OTHER CLASSES; GOODS
INCLUDED IN CLASS 31

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068, 1442069..
Trade Marks Journal No: 1909, 08/07/2019 Class 31

DCM SHRIRAM LIMITED
1ST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 24/04/2004

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS INCLUDING SEEDS & CROP OF BOTTLE GOURD AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068.
3266099    23/05/2016

DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBha ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
The ACME Company
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :04/07/2011

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF FRENCH BEAN AND NOT INCLUDED IN OTHER CLASSES; GOODS
INCLUDED IN CLASS 31

This is subject to association with registered/pending registration no. 1442068, 1442069.
3266101    23/05/2016
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2016
DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN CLASS 31
3266102    23/05/2016
DCM SHRIRAM LIMITED
Ist Floor, Kanchanjunga Building, 18 Barakhamba Road, New Delhi 110001
Manufacturers & Traders
A company incorporated under the Indian Companies Act
Address for service in India/Ageents address:
The Acme Company
B-41, Jaipur Estate, Nizamuddin East, New Delhi - 110 013.
Used Since: 01/12/2010
Delhi
Seeds, seedlings, vegetable crop, fruits, flowers, cereal seeds, germ seeds, plant seeds and seeds of the like nature, seeds for herbs, agricultural, horticultural and forestry products and grains including seeds & crop of brinjal not included in other classes; goods included in class 31
This is subject to association with registered/pending registration No..1442068.
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3266103  23/05/2016
DCM SHRIRAM LIMITED
IST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :10/11/2012
DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF BRINJAL NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED IN
CLASS 31
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068.
BIOSEED GREEN BALL

3266104 23/05/2016

DCM SHRIRAM LIMITED
1ST FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :24/04/2004

DELHI
SEEDS, SEEDLINGS, VEGETABLE CROP, FRUITS, FLOWERS, CEREAL SEEDS, GERM SEEDS, PLANT SEEDS AND
SEEDS OF THE LIKE NATURE, SEEDS FOR HERBS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS
AND GRAINS INCLUDING SEEDS & CROP OF CABBAGE AND NOT INCLUDED IN OTHER CLASSES; GOODS INCLUDED
IN CLASS 31

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1442068.
3275157 03/06/2016
PCL FOODS PVT LTD.
UNIT NO. 003 A, GROUND FLOOR, TOWER A, UNITECH GLOBAL BUSINESS PARK, M.G ROAD, GURGAON, HARYANA-122 002
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956
Used Since: 03/05/2016
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
3275160 03/06/2016
PCL FOODS PVT LTD.
UNIT NO. 003 A, GROUND FLOOR, TOWER A, UNITECH GLOBAL BUSINESS PARK, M.G ROAD, GURGAON, HARYANA-122 002
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956
Used Since :03/05/2016
To be associated with:
3275157
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3275157.
3275164  03/06/2016
PCL FOODS PVT LTD.
UNIT NO. 003 A, GROUND FLOOR, TOWER A, UNITECH GLOBAL BUSINESS PARK, M.G ROAD, GURGAON, HARYANA-122 002
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956
Used Since :03/05/2016
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
3275168 03/06/2016
PCL FOODS PVT LTD.
UNIT NO. 003 A, GROUND FLOOR, TOWER A, UNITECH GLOBAL BUSINESS PARK, M.G ROAD, GURGAON, HARYANA-122 002
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956
Used Since :03/05/2016

DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
WAI WAI
3278400  07/06/2016
Cideas Investment India Pvt. Ltd.
210/212, Empire Plaza, M G Road, Sultanpur, New Delhi 110030.
Manufacturers
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables; natural plants and flowers; live animals; foodstuffs for animals; malt.
DANE DANE ME KESAR KA DUM
3282431   13/06/2016
VISHNU & COMPANY TRADEMARKS PVT. LTD.
R-649 NEW RAJENDRA NAGAR NEW DELHI-110060
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/03/2007
To be associated with:
1807140
DELHI
BETAL SPICES (PAN MASALA), SCENTED & SWEET SUPARI, MOUTH FRESHNERS INCLUDED IN CLASS 31.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1807140.
GULAB-E-KHAS

3282988  12/06/2016

SSG PHARMA PVT LTD
PLOT NO. 17, IIND FLOOR, SACHDEVA CORPORATE TOWER, COMMUNITY CENTRE, KARKARDOOMA, DELHI-110092

Manufacturers and Merchants
(A PVT. LTD COMPANY UNDER THE COMPANIES ACT, 1956.)

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used
DELHI
MOUTH FRESHNER
IKKA

3282992  12/06/2016
ANKIT GUPTA
246, GOPAL GANJ, ORAI, DISTRICT JALAUN -285001, UTTAR PRADESH.
Manufacturer and Merchant
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used
DELHI
Pan Masala, Mouth Freshner and Scented Supari
3335466  12/08/2016
KALIDAS JOITARAM PATEL
trading as ;SHRI SHAKTI AGRO INDUSTRIES
Plot no. 1506, Kerala GIDC, Opp. GEB Sub Station, Kerala, Tal. Bavla, Dist. Ahmedabad.
MANUFACTURER AND MERCHANT
Used Since :01/08/2012
AHMEDABAD
MAIZE CATTLE FEED (CAKE) AND FOOD STUFF FOR COW AND BUFFALOS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF SWASTIK and all descriptive matters.
3335708  12/08/2016
INDO-US BIO-TECH PVT. LTD.
309, Shanti Mall, Satadhar Cross Road, Opp. Navarang Tower, Ghatlodia, Ahmedabad-380061, State-Gujarat(India).
MANUFACTURE AND MERCHANTS
Proposed to be Used
AHMEDABAD
SEEDS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.INDO-US and all descriptive matters.
3335710  12/08/2016
INDO-US BIO-TECH PVT. LTD.
309, Shanti Mall, Satadhar Cross Road, Opp. Navarang Tower, Ghatlodia, Ahmedabad-380061, State-Gujarat(India).
MANUFACTURE AND MERCHANTS

Proposed to be Used
AHMEDABAD
SEEDS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words INDO-US & all other descriptive matters.
3335711  12/08/2016
INDO-US BIO-TECH PVT. LTD.
309, Shanti Mall, Satadhar Cross Road, Opp. Navarang Tower, Ghatlodia, Ahmedabad-380061, State-Gujarat(India).
MANUFACTURE AND MERCHANTS
Proposed to be Used
AHMEDABAD
SEEDS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.INDO-US and all descriptive matters.
USTAADI
3393940    21/10/2016
ANASA VENTURES
B-Block Sitaram Building, Dr.D.N.Road, Near Crawford Market, Mumbai-400001
Manufacturer and Merchants
PARTNERSHIP FIRM
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Used Since :03/06/2015
MUMBAI
fruits and vegetables (fresh); grains (seeds and cereals) and agricultural, horticultural and forestry products not included in other classes; seeds; natural plants and flowers; foodstuffs for animals; malt
3425410  02/12/2016
BAIDYANATH SINGH
trading as ;RELIABLE SEEDS
VILL-SHAHPUR, POST-LALGANJ, DIST-VAISHALI, PIN CODE 844121, BIHAR
MANUFACTURER, MARKETER, MERCHANT & TRADER
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Used Since :01/04/2015

KOLKATA
VEGETABLES; SEEDS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
3432792  14/12/2016
SATISH SAHU
trading as ;M/s. SATISH BROTHERS
Nanakhedi, New Galla Mandi, Guna - 473001, Madhya Pradesh
DEALERS & TRADERS
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Used Since :26/03/2014
MUMBAI
Agricultural Grains (Wheats)
3442841  27/12/2016
HARI BEEJ BHANDAR
AMARLAL PANJWANI
NANAK RAM PANJWANI
NARAYAN DAS PANJWANI
Amardeep Talkies Road, Darji Line, Raipur - 492001, Chhattisgarh
TRADERS
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Used Since :25/08/1970
MUMBAI
Seeds
3496609  01/03/2017
BHAvesh Chandrakant Dave
Mator, Opposite Dr. Sudhir Joshi Clinic Vadnaag-384355
Manufacturers and Merchants
Proprietor
Address for service in India/Attorney address:
Rushvi N Shah
25, Jain Society, Near Pritam Nagar Akhada, Ellisbridge-380006, Ahmedabad, Gujarat, India
Used Since :01/02/2017
AHMEDABAD
All kinds of edible lime included in class 31.
SHIP
3506173  04/03/2017
UNITED INDIA ROLLER FLOUR MILLS PRIVATE LIMITED
NO. 22, NORTH TERMINUS ROAD, TOLLGATE, CHENNAI-600 081, TAMIL NADU.
MANUFACTURER AND MERCHANT
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :15/06/1979
To be associated with:
350419
CHENNAI
FRESH PULSES; FRESH FRUITS AND VEGETABLES; GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; SEEDS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT; BRAN.
3515030  27/03/2017
DEEPAK GHIYA, TRADING AS DEEPAK KUMAR DINESH KUMAR GHIYA
F-92, ROAD NO. 7, V.K.I. AREA, JAIPUR RAJASTHAN
proprietor and trader

Address for service in India/Attorney address:
HARSH MARWAH
Shop no. 245, Opp. Liberty , Raja Park , Jaipur
Used Since :01/02/2017

AHMEDABAD
CATTLE FEED.
NEAR TO NATURE N TO N

3537952  29/04/2017
EXIM GURU CONSULTANCY PVT. LTD
301, RATNADEEP APARTMENT, OPP. FIRE BRIGADE, RING ROAD, SURAT-395002, GUJARAT

Manufacturer And Merchant
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
FRESH VEGETABLES, ORGANIC FRESH FRUIT AND VEGETABLES, FRESH FRUITS AND VEGETABLES, FRESH HERBS, SEEDS FOR GROWING FRUITS AND VEGETABLES, AGRICULTURAL PRODUCTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NATURE.
Proposed to be Used

CHENNAI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.

The mark should be used as a whole.
3540614  02/05/2017
MUSTER ONLINE PRIVATE LIMITED
#627&628, 3rd Floor, 5th Cross Road, 15th Main 80ft Road, 4th Block, Koramangala Layout Bengaluru, Karnataka - 560034
A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
3540607

CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
The mark should be used as a whole.
3551928  18/05/2017
JALARAM AGRO INDUSTRIES
PLOT NO. 22/23, R.K. INDUSTRIAL ZONE - 1, RAJKOT AHMEDABAD NATIONAL HIGHWAY, KUVADAVA, RAJKOT,
GUJARAT, INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MAULIKA JASHVANTBHAI MEVADA
C/o. Anon Management Excellence (India) Pvt. Ltd. A/2-B, Anupam Flat, Near D K Patel Hall, Opp. Bhagawati Nursery, Naranpura,
Ahmedabad -380 013.
Used Since :06/07/1997
AHMEDABAD
Agricultural and aquacultural crops, horticulture and forestry products included in class 31
3551930 18/05/2017
JALARAM AGRO INDUSTRIES
PLOT NO. 22/23, R.K. INDUSTRIAL ZONE - 1, RAJKOT AHMEDABAD NATIONAL HIGHWAY, KUVADAVA, RAJKOT,
GUJARAT, INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
MAULIKA JASHVANTBHAI MEVADA
C/o. Anon Management Excellence (India) Pvt. Ltd. A/2-B, Anupam Flat, Near D K Patel Hall, Opp. Bhagawati Nursery, Naranpura,
Ahmedabad -380 013.
Used Since :06/07/1997

AHMEDABAD
Agricultural and aquacultural crops, horticulture and forestry products included in class 31
3551931  18/05/2017
JALARAM AGRO INDUSTRIES
PLOT NO. 22/23, R.K. INDUSTRIAL ZONE - I, RAJKOT AHMEDABAD NATIONAL HIGHWAY, KUVADAVA, RAJKOT, GUJARAT, INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MAULIKA JASHVANTBHAI MEVADA
Used Since :06/07/1997
AHMEDABAD
Agricultural and aquacultural crops, horticulture and forestry products included in class 31
Proposed to be Used

AHMEDABAD
SEEDS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words SEEDS & AHMEDABAD.
OMEO
3580426  28/06/2017
SHISHIR AGARWAL
502, SANTOSHA COMPLEX, BANDRA BAGCHA, PATNA - 800001, BIHAR
INDIVIDUAL
Address for service in India/Attorney address:
GLOW WELL
201, 2ND FLOOR MOHINI MARKET, EXHIBITION ROAD, PATNA 800 001, BIHAR, INDIA.
Proposed to be Used
KOLKATA
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
SICOT

3583296  03/07/2017

AJAY BHIKHUBHAI PATEL SOLE PROPRIETOR OF NUCLEUS SEEDS COMPANY
C-808, Signature-2, Nr. Sarkhej Cross Road, Sarkhej –Sanad Road, Ahmedabad – 382210

Proprietorship

Address for service in India/Agents address:
NANUBHAI V. KATHIRIA
601, SAMUDRA ANNEXE, NR. HOTEL CLASSIC GOLD, OFF. C.G.ROAD, NAVRANGPURA, AHMEDABAD 380 009

Proposed to be Used

AHMEDABAD

OF SEEDS, AGRICULTURAL AND HORTICULTURAL PRODUCTS.
3592837 17/07/2017
SANJAY MANSINGKA
trading as ;S.K. PRODUCTS
50,BURTOLLA STREET,2ND FLOOR,KOLKATA 700007,WEST BENGAL
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :10/06/2015
KOLKATA
PAN MASALA, SWEET SUPARI, MOUTH FRESHNERS BEING INCLUDED IN CLASS-31.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SARKAR ROYAL PAN MASALA AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL...
3620747    25/08/2017
MR. PRAVEEN GUPTA
M/s S. K. PRODUCTS, Banmore Industrial Area, Banmore - 476444 Distt. Morena (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Used Since :30/09/2007

MUMBAI
SCENTED SWEET SUPARI, PAN MASALA & MOUTH FRESHENER, SUPARI
3628593 06/09/2017
SHRI APPAJI CATTLE FEED PVT. LTD. ( PROP.- SUN & SUN CATTLE FEED PVT. LTD.)
DUMAR TARAI, RAIPUR (C.G.) 492 001
Company Incorporate under Indian Company Act,1956 through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Foodstuffs for poultry, Animal feed preparations, Animal feedstuffs, Veterinary preparations & Foodstuffs for fish.
NATURE'S BASKET

3636634  16/09/2017

NATURES BASKET LIMITED
Godrej One, 3rd Floor, Pirojshanagar, Eastern Express Highway, Vikhroli (East), Mumbai - 400 079
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :29/05/2008

MUMBAI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS, FRUIT NUTS, AND VEGETABLES, SEEDS; NATURAL PLANTS AND FLOWERS, MUSHROOMS; FOODSTUFFS FOR ANIMALS; FRESH MINT.
3639677  20/09/2017
SANJAY KUMAR LOHIA
trading as ;SANJAY KUMAR LOHIA
MARWARI PARA, SAMBALPUR, ODISHA-768001, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since : 05/07/2017
KOLKATA
PAN MASALA, SWEET SUPARI & MOUTH FRESHENER.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
3642443  23/09/2017

M/S. FAIR TRADE AGRI PROCESSORS
GRAM BAGFAL, INDORE ROAD, BARWAHA-451115, (M.P.)
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Cattle feed, oilcake, seeds, foodstuffs for animals, poultry feed, aquatic feed, mouth freshner
AZIZ FAKIR MOHAMMED
trading as ; ARABIYAN TAMAR
408, CENTRAL FACILITY BUILDING, NO.1, APMC MASALA MARKET NO 1, PHASE 2, SECTOR 19-C, VASHI, NAVI MUMBAI-400705
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL

Proposed to be Used

MUMBAI
FRESH DATES and RAW DATES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Arabiyan.
3744838 05/02/2018
M/s. SANDHYA MARINES LIMITED
SANDHYA MARINES LIMITED, DR.NO. 7-5-108/1, PLOT NO.62 & 67, PANDURANGAPURAM, VISAKHAPATNAM - 530003, A.P, INDIA
A Company Registered Under Companies Act 1959

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDE STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since:01/07/1987

CHENNAI
Prawns [live]; Live prawns; Fish food; Live fish; Shrimp, live; Live shrimp; Live shrimps; Brine shrimp for use as fish food.

No exclusive right over the descriptive matters appearing in the representation of the mark.
3812658    21/04/2018
KALEESUWARI REFINERY PRIVATE LIMITED
53, Rajasekaran Street, Mylapore, Chennai - 600 004, Tamil Nadu, India
Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SURANA AND SURANA
# 61-63, DR. RADHAKRISHNAN SALAI, MYLAPORE, CHENNAI-600 004.
Used Since :07/09/2005

To be associated with:
3812656

CHENNAI
All kinds of grains & pulses.
MISHKA

3833544  15/05/2018

DHARTI AGRO CHEMICALS PVT. LTD.
27, New Cotton Market Layout, Near Bus Station, Nagpur 440018, Maharashtra

Company registered under Indian Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used

MUMBAI

SEEDS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
SAANVI AGRICULTURAL PRODUCTS PRIVATE LIMITED
S BLOCK, DOOR NO: 29, KOVAIPUDUR, COIMBATORE-641 042, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
LAKSHAA GALAXY INDIA PVT. LTD.
NO. 4/750-4, SRI BALAMURUGAN NIVAS, 7TH STREET, 3RD CROSS STREET, MAHALAKSHMI NAGAR, K. PUDUR,
MADURAI - 625007, TAMIL NADU
Manufacturing and Merchant
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT.
3889325  16/07/2018
NAGA LIMITED
NO. 1, TRICHY ROAD, DINDIGUL-624 005, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
BRAN; WHEAT BRAN
SREENATH MITHI BINOLA KHAL

4017560   05/12/2018

NITIN SINGLA
House No. 400, Sector-14P, Hisar, Haryana

INDIVIDUAL

Address for service in India/Attorney address:
SANJEEV GOEL
608, 6th Floor, Amba Tower, DC Chowk, Sector 9, Rohini, Delhi 110085

Proposed to be Used
DELHI

Foodstuffs for animals, malt, Cotton Seed, Cotton Seed oil cake, Mustard seed oil cake, cattle feed.
PRO365
4160457  28/04/2019
KARAN MALIK TRADING AS ZENITH SOLUTIONS.
C-598, BASEMENT SUSHANT LOK, GURGAON, HARYANA-122002.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, FRESH FRUITS, FRESH VEGETABLES,
SEEDS, FRESH PULSES, LIVE PLANTS AND FLOWERS, FOOD STUFF FOR ANIMAL, MALT, COCONUTS, FODDER, LIVE
ANIMALS; LIVE FISH, FOODSTUFFS FOR POULTRY, FRESH BETEL NUTS, SUPARI (BETEL NUTS) INCLUDED IN CLASS
31.
4163778  01/05/2019
MARUTI ENTERPRISES
DHALERA MOAD, NANGAL CHODHERY ROAD, NARNAUL– 123001
PARTNERSHIP FIRM

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4165204 03/05/2019
SAMIRBHAI DINESHBHAI PANJAWANI PROPRIETOR OF SD GRUH UDHYOG
Joravnagar, Lati Bazar, Near Trimurti School, Surendranagar, Gujarat.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL, AHMEDABAD -52

Proposed to be Used
AHMEDABAD
EDIBLE LIME.
DHRUTHI FOODSS

4169769  07/05/2019

SHRISTI AGRO GENETICH PRIVATE LIMITED
10/149-E, Rajendra Nagar, Gudivada, Krishna-521301, Andhra Pradesh, India
Trading of Seeds and Millets
Private Limited Company (Body Corporate)

Proposed to be Used
CHENNAI
Seeds and Millets
4170129  08/05/2019
AGOCONS AGROTECH INDUSTRIES PRIVATE LIMITED
KEISHAMPAT LEIMAJAM LEIKAI NEAR IRYC, IMPHAL WEST-795001
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Poultry grit, Living poultry, Foodstuffs for poultry, Poultry for breeding, Groats for poultry, Preparations for egg laying poultry, Fish meal [animal feed], Cattle feed included in class 31.
ASHOK KUMAR KUKREJA
HOUSE NO.38, SECTOR -7A, FARIDABAD-121006.
INDIVIDUAL

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI
Betel Leaf (Paan), Supari (Betel nuts), Betel nuts, fresh, Fresh betel nuts, Fresh Spanish limes, Raw Nuts, Fresh nuts.
AYUSHMI SEEDS PRIVATE LIMITED
SHOP NO- B/5, RAMCHANDARPUR, NEAR BIHAR BUS STAND, BIHARSHARIF, NALANDA, BIHAR 803101
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AMAR KUMAR
T-136/1, 2ND FLOOR, BALJIT NAGAR, NEAR LAL MANDIR, PATEL NAGAR, NEW DELHI – 110008

Proposed to be Used
To be associated with:
3842618, 4054453

KOLKATA
AGRICULTURAL SEEDS INCLUDED IN CLASS 31.
4171416  09/05/2019
PARAMBAI FARMERS PRODUCER COMPANY LIMITED
12/338,M20,Muniyandipuram Colony,T.V.Nagar,Paramakudi,Ramanathapuram,Tamil Nadu Pin No 623707
A Private Limited company
Address for service in India/Attorney address:
KANIK JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
CHENNAI
agricultural and aquacultural crops, horticulture and forestry products
Trade Marks Journal No: 1909 , 08/07/2019  Class 31

4171523  09/05/2019
LATHA ELANGO
AGRO SCIENCE LABORATORIES, SHREE DHANALAKSHIMI BIO PARK, SANTHAVELIPETTAI, VADALUR-607303
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :30/05/2016

CHENNAI
Unprocessed agricultural products, Raw agricultural products, Raw and unprocessed agricultural products, Agricultural and aquacultural crops, horticulture and forestry products, Spores for agricultural purposes, Mycelium for agricultural purposes
Sukavak TV

4171963  09/05/2019

PCI PEST CONTROL PRIVATE LIMITED
VILLA NO. 3, CRESCENT VILLA, CANDOLIM, GOA – 403515
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
MUMBAI

Living Insects, Fungus under Class 31,
Sukavak TH
4171964  09/05/2019
PCI PEST CONTROL PRIVATE LIMITED
VILLA NO. 3, CRESCENT VILLA, CANDOLIM, GOA – 403515
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
4171963

MUMBAI
Living Insects, Fungus under Class 31.
4173007  10/05/2019
AGRINOS INDIA PRIVATE LIMITED
Office No. 308 - 310, 3rd Floor, DLF Tower A, Jasola District Centre, New Delhi, India-110025
Incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
MEGHA AGGARWAL
chamber no. 490, Patiala House Court, Delhi-
Proposed to be Used
DELHI
Agricultural and horticultural products
V. P. & Sons

4173223  10/05/2019

VARSHA PANKAJ THAKKAR

M/s. V. P. & Sons, Plot no. 1-6, Rajkot-Ahmedabad Highway, Opp. Kuvadava GIDC, Village - Kuvadava, District - Rajkot (Gujarat) (India)

Manufacturers and Merchants

Address for service in India/Attorney address:

RUSHIT SHETH

M/s. V. B. Sheth & Co., "Rushikul", 8, Ramkrishna Nagar, Swami Vivekanand Road, Opp. RMC Commissioner's Bungalow, Rajkot - 360 001 (Gujarat) (India)

Used Since :01/04/1997

AHMEDABAD

seeds, seedlings, sowing seeds, crop seeds, agricultural seeds, grass seeds, flower seeds, natural seeds, vegetable seeds, fruit seeds, grains (seeds), plant seeds, raw seeds, seeds for sowing, edible seeds, raw and unprocessed grains and seeds, unprocessed oil seeds, fresh herbs, raw herbs, unprocessed herbs, organic fresh herbs, dried herbs for decoration, fresh fruits, nuts, vegetables, and herbs, fresh culinary herbs
4173224  10/05/2019
VARSHA PANKAJ THAKKAR
M/s. V. P. & Sons, Plot no. 1-6, Rajkot-Ahmedabad Highway, Opp. Kuvadava GIDC, Village - Kuvadava, District - Rajkot (Gujarat) (India)
Manufacturers and Merchants
Address for service in India/Attorney address:
RUSHIT SHETH
M/s. V. B. Sheth & Co., "Rushikul", 8, Ramkrishna Nagar, Swami Vivekanand Road, Opp. RMC Commissioner's Bungalow, Rajkot - 360 001 (Gujarat) (India)
Used Since :01/04/1997
AHMEDABAD
seeds, seedlings, sowing seeds, crop seeds, agricultural seeds, grass seeds, flower seeds, natural seeds, vegetable seeds, fruit seeds, grains (seeds), plant seeds, raw seeds, seeds for sowing, edible seeds, raw and unprocessed grains and seeds, unprocessed oil seeds, fresh herbs, raw herbs, unprocessed herbs, organic fresh herbs, dried herbs for decoration, fresh fruits, nuts, vegetables, and herbs, fresh culinary herbs
Trade Marks Journal No: 1909, 08/07/2019

4173501  10/05/2019
RASI SEEDS (P) LTD
174-SATHYAMURTHY ROAD, RAMNAGAR, COIMBATORE-641 009, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
540914, 1370189, 3554735, 3554736, 3554737, 3777141, 4056560

CHENNAI
SEEDS
RASI MODEL REFERENCE FIELD

4173503  10/05/2019

RASI SEEDS (P) LTD
174-SATHYAMURTHY ROAD, RAMNAGAR, COIMBATORE-641 009, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

To be associated with:
540914, 1370189, 3554735, 3554736, 3554737, 3777141

CHENNAI
SEEDS
RASI SEEDS (P) LTD
174-SATHYAMURTHY ROAD, RAMNAGAR, COIMBATORE-641 009, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI – 600 035.

Proposed to be Used
To be associated with:
540914, 1370189, 3554735, 3554736, 3554737, 3777141

CHENNAI
SEEDS
4173873  11/05/2019
SAMUILLAH SHERIFF, AN INDIAN NATIONAL, SOLELY TRADING AS SIDRA FOOD INDUSTRIES
Gurugadahalli, Tiptur Taluk, Tumkur district, Karnataka, India
Sole Proprietory Concern
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Cattle Feed
4174022  11/05/2019
ETerna CROp SCIENCES PRIVATE LIMITED
Lotus Enclave, H.No. 3-85/6, Flat No. 302, Plot No. 94, Athvelly (Village), Medchal (Mandal & Dist.), Telangana- 501401
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :27/05/2018
To be associated with:
4154227
CHENNAI
Seeds; Crop seeds; Raw seeds; Unprocessed seeds; Seeds for sowing; Seeds for planting; Seeds for agricultural purposes; Raw and unprocessed grains and seeds; Unprocessed seeds for agricultural purposes.
ETerna Crop Sciences Private Limited
Lotus Enclave, H.No. 3-85/6, Flat No. 302, Plot No. 94, Athvelly (Village), Medchal (Mandal & Dist.), Telangana- 501401
A Private Limited Company

Address for service in India/Agents address:
PraDeesh P.L
No.2, TranQuility, 3rd Floor, Linden Street, Austin Town, Bangalore-560047.

Used Since : 10/01/2019

Chennai
Seeds; Crop seeds; Raw seeds; Unprocessed seeds; Seeds for sowing; Seeds for planting; Seeds for agricultural purposes; Raw and unprocessed grains and seeds; Unprocessed seeds for agricultural purposes.
4174025  11/05/2019
ETERNA CROP SCIENCES PRIVATE LIMITED
Lotus Enclave, H.No. 3-85/6, Flat No. 94, Athvelly (Village), Medchal (Mandal & Dist.), Telangana- 501401
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :10/01/2019
CHENNAI
Seeds; Crop seeds; Raw seeds; Unprocessed seeds; Seeds for sowing; Seeds for planting; Seeds for agricultural purposes; Raw and unprocessed grains and seeds; Unprocessed seeds for agricultural purposes.
ANIL MAVJI PATEL
SHOP NO 175, RAGHULEELA MALL, 1ST FLOOR, SECTOR 30A, OPP. VASHI RAILWAY STN, VASHI, NAVI MUMBAI - 400703, MAHARASHTRA, INDIA
Proprietor

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, RAW AND UNPROCESSED GRAINS AND SEEDS, FRESH FRUITS AND VEGETABLES, FRESH HERBS, NATURAL PLANTS AND FLOWERS, BULBS, SEEDLINGS AND SEEDS FOR PLANTING, LIVE ANIMALS, FOODSTUFFS AND BEVERAGES FOR ANIMALS, MALT INCLUDED IN CLASS 31
4174907  13/05/2019
SURESHKUMAR BAVARVA
Orgamrut Organic 329, Kohinoor Complex, Ravapar Road, Morbi
INDIVIDUAL
Address for service in India/Agents address:
ADITYA JAISWAL
17/165, TOP FLOOR AMRIT PURI EAST OF KAILASH, NEAR ISCON TEMPLE, NEW DELHI-110065.

Proposed to be Used
AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
M/S CRESCENT ENTERPRISES
GOWHERPORA, CHADOORA, BUDGAM, JAMMU AND KASHMIR-191113
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4175215  13/05/2019
M/S. FORTUNE FOODS AND FEEDS
D.NO. 48-11/3-6/2A, 6th CROSS ROAD, CURRENCY NAGAR, VIJAYAWADA - 520008, ANDHRA PRADESH,
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :31/05/2017
CHENNAI
FOOD FOR FISH, FOODSTUFFS FOR FISH, CATTLE FEED
VERIMOS

4175649   14/05/2019

AKSHAMAALA SOLUTIONS PRIVATE LIMITED
Flat No 1852, B-1, Sector B, Vasant Kunj, New Delhi – 110070
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
ROSSARI BIOTECH LIMITED
201, A AND B, ACKRUTI CORPORATE PARK, NEXT TO G.E. GARDENS, LBS MARG, KANJURMARG (WEST), MUMBAI - 400 078 MAHARASHTRA INDIA

Proposed to be Used
MUMBAI
FOODSTUFFS FOR ANIMALS, BIRDS AND FISH, CATTLE FISH BONE, BONES FOR DOGS, LITTER FOR ANIMALS
AMOL SHANTARAM LANDE
310, NAV ARPAN, AMBIKA NAGAR, M.G.ROAD, OPP TJSB BANK, DOMBIVALI (W), MUMBAI - 421 202
INDIVIDUAL

Address for service in India/Attorney address:
DEEPA KULKARNI
501, Shaniya Enclave, V.P.Road, Above Glitorium, Vile Parle (w), Mumbai - 400 056

Proposed to be Used
MUMBAI
GRAINS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFF FOR ANIMALS
LITTERMc
4176630  14/05/2019
DASARI PRADEEP KUMAR
21-208/3, Kakabinagar, Visakhapatnam, 530009
Pet Supplies
Yes, GST No. 37AXDPK2621D1ZX
Proposed to be Used
CHENNAI
Cat Litter
Trade Marks Journal No: 1909 , 08/07/2019            Class 31

SILVER PLUS SUPARI
4176765  15/05/2019
KABAL SINGH
Chandangarh, Word No. 3, Dineshpur, Buksaura, Udham Singh Nagar, Uttarakhand-263160.
INDIAN NATIONAL
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Proposed to be Used
DELHI
Supari (Betel nuts), Fresh betel nuts, Betel nuts, fresh included in Class 31.
4177001  15/05/2019
MANIK MOTI SALES CORPORATION
H-NO-1-18-63 first floor new mondha nanded,MAHARASHTRA
PARTNERSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
MUMBAI
Agricultural seeds
Trade Marks Journal No: 1909 , 08/07/2019

4177331   15/05/2019
AGRINOS INDIA PRIVATE LIMITED
Office No. 308 - 310, 3rd Floor, DLF Tower A, Jasola District Centre, New Delhi, India-110025
Incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
MEGHA AGGARWAL
chamber no. 490, Patiala House Court, Delhi-

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products.
4177334   15/05/2019
AGRINOS INDIA PRIVATE LIMITED
Office No. 308 - 310, 3rd Floor, DLF Tower A, Jasola District Centre, New Delhi, India-110025
Incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
MEGHA AGGARWAL
chamber no. 490, Patiala House Court, Delhi-

**Proposed to be Used**

**DELHI**

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products.
4177337  15/05/2019
AGRINOS INDIA PRIVATE LIMITED
Office No. 308 - 310, 3rd Floor, DLF Tower A, Jasola District Centre, New Delhi, India-110025
Incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
MEGHA AGGARWAL
chamber no. 490, Patiala House Court, Delhi-

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products.
4177343  15/05/2019
AGRINOS INDIA PRIVATE LIMITED
Office No. 308 - 310, 3rd Floor, DLF Tower A, Jasola District Centre, New Delhi, India-110025
Incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
MEGHA AGGARWAL
chamber no. 490, Patiala House Court, Delhi-

**Proposed to be Used**
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products.
DHAANYA

4177846  15/05/2019
METAHELIX LIFE SCIENCES LIMITED
PLOT NO.3, KIADB, 4TH PHASE, BOMMASANDRA INDUSTRIAL ESTATE, BANGALORE-560099, INDIA

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Used Since: 05/09/2003

To be associated with:
1232440, 2431285

CHENNAI

Seeds
4177877   15/05/2019
GANESH GRAINS LIMITED
88, BURTOLLA STREET, KOLKATA-700 007
Body Incorporated
Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE,1B,OLD POST OFFICE STREET,KOLKATA 700 001,WEST BENGAL,INDIA.
Proposed to be Used
To be associated with:
2751708
KOLKATA
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT OF ALL KINDS BEING INCLUDED IN CLASS - 31
SEEMA SONI W/o. SHRI PANKAJ SONI
trading as ;SNEHA ENTERPRISES
SHOP NO 15, JEERA MANDI, MANDORE ROAD, JODHPUR-342001

Proposed to be Used
AHMEDABAD

AGRICULTURAL SEEDS, ORGANIC FRESH HERBS, ORGANIC FRESH FRUIT, ORGANIC FRESH VEGETABLES, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, RAW AND UNPROCESSED GRAINS AND SEEDS IN CLASS 31.
ENCORE INTERNATIONAL PRIVATE LIMITED
Royal Shopping Centre, 168/20-A, Office No. 23, Second Floor, Khayali Ganj, Aminabad, Lucknow, Uttar Pradesh-226018, India
A Company registered under Indian Companies Act, 1956

Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since : 11/04/2013

DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; grains and by-products of the processing of cereals for; fresh fruits and vegetables; farmer products, products of primary vegetable production; fresh foods for human consumption; included in this class.
4178361  16/05/2019
TARUNA AHLUWALIA PROPRIETOR OF BACK GARDEN
HOUSE NO.9-A, OPP. INCOME TAX COLONY, JYOTI NAGAR, JALANDHAR-144001
Proprietorship Firm

Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON

Proposed to be Used
DELHI

Flowers, natural; Dried flowers; Fresh edible flowers; Arrangements of natural flowers
Proposed to be Used

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, RAW AND UNPROCESSED GRAINS AND SEEDS, FRESH FRUITS AND VEGETABLES, FRESH HERBS, NATURAL PLANTS AND FLOWERS, PULPS, SEEDLINGS AND SEEDS FOR PLANTING, LIVE ANIMALS, FOODSTUFFS AND BEVERAGES FOR ANIMALS, MALT.
Pollachi Gold
4180012  20/05/2019
MURUGANANDAM V N
4/48, Sinnapappanuthu, Vilamarathupatti, Udumalaipettai, Tirupur, Tamil Nadu – 642207
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT, COCONUTS
GYSTER
4180299  20/05/2019
WARVET NUTRITION (INDIA) PVT. LTD.
N-311, SINGAPORE GREEN TALAWALICHANDA INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt as included in Class 31
CYCHOSILA
4180301  20/05/2019
WARVET NUTRITION (INDIA) PVT. LTD.
N-311, SINGAPORE GREEN TALAWALICHANDA INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt as included in class 31
Trade Marks Journal No: 1909 ,   08/07/2019           Class 31

4181251    20/05/2019
FAIR EXPORTS (INDIA) PVT. LTD.
20/1, Site IV, Industrial Area, Sahibabad, Ghaziabad - 201010
Manufacturer and Merchant
Address for service in India/Attorney address:
PRABHAT KALIA ADV.,
Chamber No. 648, Western Wing, Tis Hazari Court, Delhi-110054
Used Since :30/03/2017
DELHI
Unprocessed fruits, Fresh fruits, Fresh mangos, Fresh apple, Fresh bananas, Fresh grapes, Fresh pomegranate, Tropical fruits, Fresh citrus fruits
J N KRISHNA (HINDU UNDIVIDED FAMILY) KARTA OF M/S. AVASHYAM
NO.3, 2ND FLOOR, 3RD MAIN, PAPU COTTAGE, BENGALURU – 560004, KARNATAKA, INDIA.
HINDU UNDIVIDED FAMILY
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
AAMLA (FRESH GOOSEBERRIES), BASIL, FRESH, BETEL NUTS, FRESH, CATTLE FEED, CATTLE CAKE, COPRA, FRESH
MANGOS, GRAINS [CEREALS], FRESH MUSHROOMS, OIL CAKE, FRESH ROSEMARY, SEEDS FOR PLANTING, SUPARI
(BETEL NUTS), SUGAR CANE, PLANTS, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL,
HORTICULTURAL AND FORESTRY PRODUCTS, RAW AND UNPROCESSED GRAINS AND SEEDS, FRESH FRUITS AND
VEGETABLES, FRESH HERBS, NATURAL PLANTS AND FLOWERS, BULBS, SEEDLINGS AND SEEDS FOR PLANTING,
LIVE ANIMALS, FOODSTUFFS AND BEVERAGES FOR ANIMALS, MALT, FOOD FOR ANIMALS.
4181525  20/05/2019
BALKRISHNA SOLE PROPRIETOR OF CROWNPLEX BIOTECH COMPANY
NEAR POWER SUB-STATION SABALPUR, CHHABILAPUR ROAD, RAJGIR, NALANDA DISTRICT, BIHAR -803116
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
R2 VISION PLUS
4182331  21/05/2019
M/S R2DK PECIFIC SERVICES PRIVATE LIMITED
6/170, Near Jyoti Nagar, Karnal-132001, Haryana
Private Limited Company
Address for service in India/Attorney address:
VIKRANT GUPTA
H. No.-9, Old Ramesh Nagar, Karnal (Haryana)-132001
Used Since: 15/05/2019
DELHI
fish feed, cattle feed, animal feed
SACHIN NAIR
C-5, Rythys Villa, Raja Nagar, Neelankarai, Chennai-600041, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :12/04/2019

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
Trade Marks Journal No: 1909, 08/07/2019  Class 31

SAIDEEP EXPORTS PRIVATE LIMITED
No. 17, Platform Road, Bangalore - 560020
an Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES,
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Used Since: 27/03/2017

To be associated with:
2536960

CHENNAI
foodstuffs for animals
4183387  22/05/2019
POOJA BANSAL
SHOP NO. 63 NEW ANAJ MANDI, BHIWANI HARYANA - 127021
INDIVIDUAL
Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-I, DELHI-110091

Proposed to be Used
To be associated with:
3655717

DELHI
Agricultural and aquacultural crops, horticulture and forestry products, Algae for human or animal consumption, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Seeds, bulbs and seedlings for plant breeding, Flower bulbs, Plant bulbs, Raw and unprocessed grains and seeds, Natural plants and flowers, Live animals, organisms for breeding, Live animals, Foodstuffs and fodder for animals, Animal feeds, Animal feed preparations, Animal feedstuffs, Synthetic animal feed, Mixed animal feed, Animal feed preparations, Formula animal feed, Feeding stuffs for animals, Rice bran [animal feed], Starch pulp [animal feed], Fish meal [animal feed], Preserved crops for animal feeds, Feeding preparations for bees, Feeding substances for bees, Cattle food, Cattle feed, Khal Binaula and Mustard Khal, Oil Cakes, Cereal cakes for animals, Animal feeds, Foodstuffs containing phosphate for feeding animals, Soy bean meal [animal feed], Preserved crops for animal feeds, Foodstuffs containing phosphate for feeding animals, Foodstuffs and beverages for animals, Milk substitutes for use as foodstuffs for animals, Foodstuffs for animals containing botanical extracts, Residues from malt treatment for use as an animal feed, Artificial milk prepared for use as a feeding stuff for calves, Malts and unprocessed cereals, Betel Leaf (Paan), Supari (Betel nuts), Betel nuts, fresh, Fresh betel nuts, Fresh Spanish limes, Raw Nuts, Fresh nuts, Natural plants and flowers.
SUCHOW AGROTECH (OPC) PRIVATE LIMITED
#723 CHS 70, 4TH PHASE, HOUSING BOARD, COLONY, YELAHANKA NEW TOWN, BANGALORE - 560064

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
SAMPATTI

4187300     25/05/2019
BAN LABS PRIVATE LIMITED
BAN HOUSE, AKSHAR MARG, OPP. SWAMINARAYAN TEMPLE, KALAWAD ROAD, RAJKOT - 360001, GUJARAT, INDIA

Address for service in India/Attorney address:
NITIN SURENRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
STATE EXPRESS TRANSPORT CORPORATION TAMILNADU LIMITED trading as ;STATE EXPRESS TRANSPORT CORPORATION TAMILNADU LIMITED NO:2, PALLAVAN SALAI, CHENNAI 600002, TAMILNADU, INDIA MANUFACTURERS AND MERCHANTS A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956

Address for service in India/Agents address:
THARA & THARA
19, OLD NO. 9/1, THIRU VI KA BRIDGE ROAD, ADYAR, CHENNAI 600 020

Used Since :13/08/2013

CHENNAI
PACKAGED DRINKING WATER
subject to the mark should be use as represented in the trademark application.
FRUIT HEART

2842003 13/11/2014
RAMESH KUMAR GROVER
trading as; ADAMPUR BOTTLING COMPANY
NEW JAIDEV NAGAR, NIRANKARI BHAWAN ROAD, HISSAR-125001, HARYANA
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/01/2002

DELHI
MINERAL & AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS & FRUIT JUICES, SYRUPS & OTHER PREPARATIONS FOR MAKING BEVERAGES & SOFT DRINKS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FRUIT.
2870171  26/12/2014

DIPESH MEHTA
trading as : BREACH CANDY SWIMMING BATH TRUST
66, BHULABHAI DESAI ROAD, MUMBAI - 400026
MANUFACTURER AND TRADING MERCHANT
A TRUST REGISTERED UNDER BOMBAY PUBLIC TRUST ACT, 1950

Address for service in India/Agents address:
CHETAN SHANTILAL PARMAR
3/22, MAYOR BLDG., PARMAR SADAN 210, SENAPATI BAPAT MARG DADAR, MUMBAI - 400 028.

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND ALL GOODS INCLUDED IN CLASS 32
TROPILITE FOODS PRIVATE LIMITED
TANSEN ROAD, GWALIOR-474 002 (M.P.).
Manufactures, Packer and Merchants
A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Used Since :13/11/2007

To be associated with:
1627564, 1634170, 2845860

MUMBAI
FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; OTHER NON-ALCOHOLIC DRINKS
2919861  09/03/2015

CHANDER PAL GUPTA

trading as ;M/s Unique Agro Products

1026/9, Gali Telian, Tilak Bazar, Delhi - 110 006.
Manufacturers and Merchants
An Indian National

Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :29/04/2002

DELHI

Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
2958656  07/05/2015
PERNOD RICARD INDIA PRIVATE LIMITED
5th Floor, D-3, District Centre, Saket, New Delhi 110017
Manufacturers and Merchants

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :26/03/2015

To be associated with:
2464852

DELHI
Beers, sodas, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
2959722  08/05/2015
PERNOD RICARD INDIA PRIVATE LIMITED
5th Floor, D-3, District Centre, Saket, New Delhi 110017.
Manufacturers and Merchants

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :26/03/2015

DELHI
Beers, sodas, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.

Proprietary right is claimed in the trade mark comprising of colour combinations of "burgundy, creme, light golden and dark golden" as envisaged vide Section 2 (1) (m) of the Trade Marks Act 1999..

MARK SHOULD BE READ AND USE AS A WHOLE..
3010735  16/07/2015  
HANS HERBAL NARI GRAMUDYOG SANSTHAN 
E-9-A, INDUSTRIAL AREA, DELHI ROAD, SAHARANPUR-247001, U.P. 
merchants and manufacturers 
Address for service in India/Attorney address:  
S.SINGH & ASSOCIATES  
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9 
Used Since :01/04/2000  
DELHI  
SHARBAT, FRUIT DRINKS, FRUIT JUICES AND CONCENTRATED DRINKS
Adam's Ale
3011088  16/07/2015
TRUSTWORTHY SALES & MARKETING PRIVATE LIMITED
trading as ;Manufacturer and Merchant
GROUND FLOOR, CHEENPUR UNCHAPUL OPP. TO SIDH CLINIC, POST OFFICE HARIPUR NAYAK, HALDWANI,
UTTARAKHAND-263139
Manufacturer and Merchant
Private Limited Company
Address for service in India/Agents address:
KIRTI SINGHAL
FK-31, SHASTRI NAGAR, DELHI - 110 052.
Used Since :01/04/2015
To be associated with:
3010365
DELHI
MINERAL, DISTILLED AND AERATED WATER AND OTHER NON-ALCOHOLIC DRINKS, SYRUPS AND OTHER
PREPARATION FOR MAKING BEVERAGES.
COMEJOINME.IN

3030174  12/08/2015
JIL TRADING PRIVATE LTD.
4TH FLOOR, BHANDARI HOUSE-91, NEHRU PLACE, NEW DELHI-110019.
MANUFACTURERS AND TRADERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since :01/05/2015

To be associated with:
3030162

DELHI
BEERS; MINERAL AND ATEATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, ALL BEING GOODS FALLING IN CLASS 32.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3030162.
AYURVED KA VARDAAAN

3037968  21/08/2015
PANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Proposed to be Used

DELHI

JUICES, FRUIT EXTRACTS, SHARBATS AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES & SYRUPS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND BEERS

NO EXCLUSIVE RIGHT OVER THE TERM "AYURVED"..
SUBODH KUMAR
trading as ;FUTURE FOOD PRODUCTS
NIGAM ROAD HARIPUR SELAQUI, DEHRADUN 248001 UTTRAKHAND
MERCHANTS & MANUFACTURERS

Proposed to be Used

DELHI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS: FRUIT DRINKS AND FRUIT JUICES: SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3195433  26/02/2016

VANDANA PRABHAKAR AMBOLE
292, NARSHIHA MANDIR, SWAMI GALLI, HATAKANANAGALE KOROCHI - 416109.
MANUFACTURING AND MERCHANT
INDIAN NATIONAL
Used Since : 01/02/2016

MUMBAI
MANUFACTURING AND MERCHANT OF PACKAGED DRINKING WATER, PACKAGED DRINKING WATER WITH ADDDED MINERALS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHO1IC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32
3200399 02/03/2016
M/S. NISSAN INFRATECH (INDIA) PVT. LTD.
trading as ;M/s. Nissan Infratech (India) Pvt. Ltd.
C-25, 2nd Floor, Plot No.40, Jhung Apartments, Sector-13, Rohini, Delhi-110085,
Manufacturing & Trading
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :01/01/2016
DELHI
Soft Drinks, Beers, Mineral and Aerated Waters, and Other Non-Alcoholic Drinks; Fruit Drinks and Fruit Juices; Syrups
and Other Preparations for Making Beverages
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.COCUM.
RAHUL PANDEY
trading as ;TRIUMPHANT FOODS AND BEVERAGES
144, Ani Eco Zone layout, Kurudu Sonnenahalli, Near Lake Mont fort school, Post office - Virgonagar, KR Puram, Bangalore - 560049
Manufacturing and Trading

Address for service in India/Agents address:
C. PRAKASH
558E, V.M. COMPLEX, ERODE ROAD, VELLAKOVIL. - 638 111, DIST. - TIRUPUR.

Proposed to be Used
CHENNAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages

No exclusive right over the word FRESH separately except as substantially shown in the representation of the mark.
FINWELL

3220512  28/03/2016

HIMANI SRIVASTAVA, PROPRIETOR
trading as ;M/S MAA DURGA MINERAL WATER PLANT
GULADIYA, JALALABAD, SHAHJAHANPUR
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Used Since :27/03/2016

DELHI

mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices
COCO RICO

3222404   29/03/2016
COCO RICO LLC
1801 Boone Avenue Bronx, New York 10460
Manufacturers & Traders
a Puerto Rico limited liability company

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308

Proposed to be Used
DELHI
Soft drinks and concentrate therefor, coconut water, coconut juice
3232044   11/04/2016
RAJEEV TULI
trading as ;TEMPLE CITY
F.G.C. ROAD, BABA DEEP SINGH COLONY, (NEAR KHANNA PAPER MILL) AMRITSAR (PUNJAB)
MERCHANTS, MANUFACTURERS
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/04/2010
DELHI
PACKAGE DRINKING WATER , AERATED WATER, SODA, NON-ALCOHLIC-DRINKS, JUICES, VEGETABLE -JUICES, FRUIT -JUICES, FRUIT CRUSH, FRUIT NECTARS , SYRUPS, SOFT & COLD DRINKS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
Bonjour

3243089  25/04/2016  
RADICO KHAITAN LTD.
PLOT NO. J - 1, BLOCK B - 1, MOHAN CO - OPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI - 110 034
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16

Proposed to be Used

DELHI
Mineral water, Beer, Aerated water, Soda water, Non-alcoholic Beverages, Cocktails (Non-alcoholic), Syrups for Beverages.
Oriental Ale

3243092  25/04/2016

RADICO KHAITAN LTD.
PLOT NO. J - 1, BLOCK B - 1, MOHAN CO - OPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI - 110 034

Manufacturers and Marketers

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16

Proposed to be Used

DELHI

Mineral water, Beer, Aerated water, Soda water, Non-alcoholic Beverages, Cocktails (Non-alcoholic), Syrups for Beverages.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD (Ale).
Big Hit
3243093  25/04/2016
RADICO KHITAN LTD.
PLOT NO. J - 1, BLOCK B - 1, MOHAN CO - OPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI - 110 034
Manufacturers and Traders
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16
Proposed to be Used
DELHI
Mineral water, Beer, Aerated water, Soda water, Non-alcoholic Beverages, Cocktails (Non-alcoholic), Syrups for Beverages.
3252162  05/05/2016
ARSYS FOODTECH PVT. LTD.
160, Swaraj Nagari, Talegaon Dabhde, Pune - 410507
Manufacturers And Traders

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :05/05/2016

MUMBAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
PRAKRITI KO APNAYEN, KHOOBSURAT TWACHA PAAYEN

3267112 24/05/2016
PATANJALI AYURVED LTD
trading as; PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPM. MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. {INDIA }

Used Since: 01/05/2016

DELHI
JUICES, FRUIT EXTRACTS, SSHARBATS AERATED WATER NON-ALCOHOLIC DRINKS, NECTAR, BEVERAGES & SYRUPS; MINERAL AND AERATED WATER AND NON OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPERATIONS FOR MAKING BEVERAGES AND BEERS.

MARK SHOULD BE READ AND USE AS A WHOLE.
3269308    26/05/2016
VARUN BEVERAGES LIMITED
trading as ;Varun Beverages Limited
F-2/7, Okhla Industrial Area, Phase-I, New Delhi- 110020.
Manufacturer and merchant
A Body Incorporate
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Proposed to be Used
DELHI
Mineral, packaged and aerated waters, and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
JK DAIRY FUNDOODH

3272535  31/05/2016
UMANG DAIRIES LTD.
GULAB BHAWAN, 6A, BAHADUR SHAH ZAFAR, MARG, NEW DELHI
MANUFACTURERS & TRADERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/04/2016

DELHI
PACKAGED DRINKING WATER, MINERALS AND AERATED WATERS, NON-AICHOLOC DRINKS, FRUIT DRINKS AND
FRUIT JUICES, SODA, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, VEGETABLE JUICES, FRUITS
JUICES GOODS INCLUDED IN CLASS 32.
MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE TERM "DAIRY" AND OTHER
DESCRIPTIVE MATTER.
VITHOBA INDUSTRIES PVT LTD
1301 / A, VAISHALI NAGAR, INDUSTRIAL AREA, NAGPUR - 440017 MAHARASHTRA
MANUFACTURERS
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proposed to be Used
MUMBAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS & FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
BURGERMAN
3439256  22/12/2016
MISCHER BISTRO TECHNOLOGIES PVT LTD
THE CHERIANS, OLD # 67, NEW # 153, LUZ CHURCH ROAD, MYLAPORE, CHENNAI-600 004, TAMIL NADU.
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :20/12/2006
CHENNAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3496800  01/03/2017
S. IBRAHIMSHA  
trading as ; ANDAVAR SODA COMPANY  
2/11-1 K. PALLIVASAL, K. PALLIVASAL POST-622 503, THIRUMAYAM TALUK, PUDUKKOTTAI DISTRICT, TAMIL NADU.  
MANUFACTURER AND MERCHANT  
AN INDIAN SOLE PROPRIETORSHIP FIRM  
Address for service in India/Agents address:  
L.R. SWAMI CO.  
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.  
Used Since :18/03/2014  
CHENNAI  
SODA WATER; AERATED WATER; FRUIT BEVERAGES AND FRUIT JUICES; COLA DRINKS; SOFT DRINKS.  
subject to the mark should be use as represented in the trademark application.
Trade Marks Journal No: 1909, 08/07/2019 Class 32

3499797 03/03/2017
KADER MOLLA
trading as; RAJESH PURIFIER
VILL.SRIRAMPUR,P.O.-D.GOBINDAPUR,P.S.SONARPUR,DIST.24 PARGANAS SOUTH,PIN-700145,WEST BENGAL.
MANUFACTURER & MERCHANT
SOLE PROPRIETOR BEING INDIAN CITIZEN

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :16/02/2016

KOLKATA
PACKAGED DRINKING WATER.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
QUICKSHOT

3524542    12/04/2017
TACTUS NUTRASCIENCES LLP
65, Shri Harikrupa Industrial Park, Ring Road, Hathijan, Ahmedabad – 382 445. Gujrat. India.
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013, GUJARAT. INDIA.

Proposed to be Used
AHMEDABAD
ENERGY DRINKS, FRUIT JUICES AND ENERGY DRINKS CONTAINING NUTRITIONAL SUPPLEMENTS, CONCENTRATES AND POWDERS USED IN THE PREPARATION OF ENERGY DRINKS AND FRUIT-FLAVORED BEVERAGES, NUTRITIONALLY FORTIFIED BEVERAGES, NON-ALCOHOLIC BEVERAGES AND PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS-32.
3550330  16/05/2017
VIJAY AGARWAL TRADING AS SHREE JI AGENCY
BAGAR PARISAR, DULHA HOUSE ROAD, BAPU BAZAR, JAIPUR-302003 RAJASTHAN
FIRM

Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES, INCLUDING DRINKING SODA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SWAD.
3555594   23/05/2017
BANSARI BEVERAGES
126-127, SHIV IND. OPP J.B.DIOMOND, LASKANA, SURAT-395006, GUJARAT.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since : 15/07/2016
AHMEDABAD
SOFT DRINKS, NON-ALCOHOLIC DRINKS, SODA WATER, ENERGY DRINKS
SAI VIKHYA AQUA PRIVATE LIMITED
VILLAGE-BARIHAGUDA, POST-TITRAPANGA, VIA-GUMAGADA, PHULBANI
REGISTERED UNDER REGISTRAR OF COMPANIES

Address for service in India/Attorney address:
TRADE MARK SERVICE (ORISSA)
SANTI NAGAR (NEAR RAYMOND SHOW ROOM), MALI SAHI, B.K. ROAD, CUTTACK 753 001, ORISSA, INDIA.

Proposed to be Used
KOLKATA
Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages. all are in the same class

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF ODISHA IN INDIA.
3604826  02/08/2017
SUHAS MARUTI JADHAV TRADING AS VIJETA AGRO & PROCESSING INDUSTRIES
52/A, ROOM NO. 02, OLD ANJIRWADI CHAPSI BHIMJI ROAD., OPP. NEW POST OFFICE, MAZGAON, MUMBAI 400 010
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS
AND OTHER PREPARATIONS FOR MAKING BEVERAGES
3608903  08/08/2017
TRENT HYPERMARKET PRIVATE LIMITED
Taj Building, 2nd Floor, 210, Dr. D.N. Road, Fort, Mumbai-400 001
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; Sherbets; Cola beverages; Squashes (non-alcoholic beverages).
MRIDU JAL
3609366 08/08/2017
PRATAP PUROHIT
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Proposed to be Used
MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE JAL.
3618192  22/08/2017
SANDEEP KUMAR SAHU PROPRIETOR OF SANDEEP ENTERPRISES
WARD NO.4, BINJHLA BIRSINGHPUR, PALI, DIST. UMARIA. M.P INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

**Proposed to be Used**

MUMBAI

PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
VEDAKA
3622299   28/08/2017
AMAZON TECHNOLOGIES, INC
trading as ;Amazon Technologies, Inc
410 Terry Ave N, Seattle, WA 98109 United States of America
Manufacturer
a Company, incorporated under laws of United States of America
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Proposed to be Used
To be associated with:
3611584
MUMBAI
Beer; Cocktails, non-alcoholic; Energy drinks; Flavored water; Fruit-based beverages; Fruit juices; Ginger ale; Isotonic beverages; Lemonades; Malt wort; Milk of almonds; Mineral and aerated waters; Non-alcoholic beverages; Non-alcoholic fruit extracts; Non-alcoholic cocktail mixes; Peanut milk; Preparations for making beverages; Seltzer water; Smoothies; Soft drinks; Sorbets; Vegetable juices; Water beverages; Whey beverages
JASON
3709873  22/12/2017
KOLUGURIS SPIRITZ LLP
PLOT NO 3, OPP FITZEE WORLD SCHOOL, WEST MARREDPALLY, SECUNDERABAD, HYDERABAD- 500026

THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
3714494 29/12/2017
RAHUL KISHORE TRADING AS R.K. INDUSTRIES
HOUSE NO. CC 34, P.C. COLONY, KANKARBAGH, PATNA - 800020, BIHAR
STANDARD TRADE MARK
Address for service in India/Agents address:
SKYLINE.
3RD FLOOR, ROOM NO.312, SHANTI BHAWAN, BANK MORE, DHANBAD-826001, JHARKHAND.
Used Since: 08/04/2008
KOLKATA
MANUFACTURER OF PACKAGED DRINKING WATER, MINERAL WATERS, AERATED & NONAERATED DRINKS, SODA WATER, BEER (NON-ALCOHOLIC DRINKS), FRUIT DRINKS AND FRUIT JUICES.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3330387.
3741571   01/02/2018
M.LOKESH REDDY
307, 2nd Floor, 2nd Main, 7th Cross, Domlur Layout, Bangalore- 560071
Individual

Address for service in India/Attorney address:
AFSAR S PATCHA
KRISHNA & SAURASTRI ASSOCIATES LLP, 2801 HEMAVATHY, NANDI ENCLAVE, BANASHANKARI III STAGE, BANGALORE-560 085

Proposed to be Used
CHENNAI
Non-alcoholic beverages flavoured with tea.
ARTIC
3816616   25/04/2018
TEA SERVICES INDIA PVT. LTD.
72/B, DARLINGTON AVENUE, P.B.NO.36, COONOOR – 643101
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
SODA WATER
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
3818232 27/04/2018

SAPNA NIRMAL BHANSALI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SAPNA REMEDIES
No 67/2, Chikka Gollarahatti, Magadi Main Road, Bengaluru - 560091, Karnataka
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Preparations for making beverages
3823721 04/05/2018
CHAITANYA GADE, TUSHAR DAS, ROHIT SHETTY
trading as; GOVARDHAN NATURALS LLP
503, PHASE III/2D, MOHAN TULSI VIHAR, HENDREPADA, BADLAPUR-421503
MANUFACTURER AND MERCHANT
LIMITED LIABILITY PARTNERSHIP
Used Since: 01/02/2018
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3825863  07/05/2018
R.KARTHIKEYAN TRADING AS SHAKTI SOFT DRINK COMPANY
NO.8/134, UPPAR DAM, KALLIVALASU POST, DHARAPURAM - TK, TIRUPUR - 638 657, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since: 20/02/2009
CHENNAI
Mineral water, Soft drinks, Fruit-flavoured soft drinks, Fruit juice, Drinking water, Distilled drinking water, Bottled drinking water, Sarsaparilla [soft drink], Colas [soft drinks], Low calorie soft drinks, Soft drinks, non-carbonated And Soda water.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
OAM

3833800  15/05/2018

SALONII HAMIRWASIA
303, Capri Heights, Sundervan, Off New Link Road, Andheri West, Mumbai 400053
A Natural Person

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used

MUMBAI
Non-alcoholic beverages and drinks, non-alcoholic fruit drinks, non-alcoholic vegetable juice beverages, non-alcoholic beverages flavoured with tea; aloe vera juices; kvass [non-alcoholic beverage]; cider, non-alcoholic; ginger ale; fruits and vegetable juices, drinks, and smoothies; mineral and aerated waters and other non-alcoholic beverages, aerated juices and drinks; soft drinks; protein-enriched sports drink and beverages; energy drinks; whey beverages; soya-based beverages, other than milk substitutes; beverages containing vitamins, enzymes, ayurvedic extracts and herbs, and probiotics; nutritionally fortified beverages; root beers, non-alcoholic beverages; honey-based drinks, non-alcoholic; seltzer water; sherbets [beverages]; sorbets [beverages]; soda water; naturally fermented soda and aerated beverages; isotonic beverages; non-alcoholic beverages flavoured with coffee.
ZOH
3833801 15/05/2018
SALONII HAMIRWASIA
303, Capri Heights, Sundervan, Off New Link Road, Andheri West, Mumbai 400053
A Natural Person
Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.
Proposed to be Used
MUMBAI
Non-alcoholic beverages and drinks, non-alcoholic fruit drinks, non-alcoholic vegetable juice beverages, non-alcoholic beverages flavoured with tea; aloe vera juices; kvass [non-alcoholic beverage]; cider, non-alcoholic; ginger ale; fruits and vegetable juices, drinks, and smoothies; mineral and aerated waters and other non-alcoholic beverages, aerated juices and drinks; soft drinks; protein-enriched sports drink and beverages; energy drinks; whey beverages; soya-based beverages, other than milk substitutes; beverages containing vitamins, enzymes, ayurvedic extracts and herbs, and probiotics; nutritionally fortified beverages; root beers, non-alcoholic beverages; honey-based drinks, non-alcoholic; seltzer water; sherbets [beverages]; sorbets [beverages]; soda water; naturally fermented soda and aerated beverages; isotonic beverages; non-alcoholic beverages flavoured with coffee.
FRESHTO MANGOZ JUICE

3837617   19/05/2018
YUMMIEZ FOODS & BEVERAGES PVT LTD.
A/403 A wing Galaxy Apartment CTS 13/1 TO 4 ETC, Sion Tromay Road Bhandari Eastate, Near Bunter Bhavan, Kasal Wada Kurla East Mumbai Maharashtra 400070
Private Limited Company

Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates®; A-27, Gr. Floor, Ram Kutir Bungalow, Pushtikar Society, Jogeshwari (W), Mumbai- 400102

Proposed to be Used
Mumbai
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NONALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
FRESHTO COLA

3837620    19/05/2018

YUMMIEZ FOOD AND BEVERAGES PRIVATE LIMITED
A/403, A Wing Galaxy Apart CTS 13/1 To 4 ETC Sion, Tromay Rd. 20 & 21 Bhandari Estate Kasai Wada Kurla, Mumbai, Maharashtra 400070, India
private limited company

Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates®; A-27, Gr. Floor, Ram Kutir Bungalow, Pushtikar Society, Jogeshwari (W), Mumbai- 400102

Proposed to be Used

MUMBAI

PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NONALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
JUNGLE BEER

3840483   23/05/2018
SHOWTIME FOOD & BEVERAGES LLP
I-502, Nagarjuna Residency, NCC Urban, Gachibowli, Hyderabad – 500 032 , Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Beer and Brewery Products, Non Alcoholic Beverages, Soft Drinks, Juices. Flavoured carbonated beverages, Honey Based beverages, Mineral water, Nut and soy based beverages, Protein- enriched sportz beverages,
KERALA TOURISM DEVELOPMENT CORPORATION LTD
Mascot Square, Trivandrum – 695 033, Kerala
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

beer; beer based beverages; beer-based cocktails; non-alcoholic cocktails; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages

subject to no exclusive right over the word BEER.
ESANA
3892348  19/07/2018
M/S. S.R. INDUSTRIES
NO.-19, 3RD STAGE, 2ND MAIN, 15TH CROSS, GOKULAM, MYSORE, KARNATAKA
A PARTNERSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
VEDHA
3907645  04/08/2018
N.MANIVEL
trading as ;M/s.AMSTER PRODUCTS
No.268,Sivananthapuram,Vellakovil-638111
Manufacturer & Supplier
Partner
Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.
Proposed to be Used
CHENNAI
non-alcoholic beverages flavoured with tea, non-alcoholic beverages flavoured with coffee, badam drink ,mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages
3909284 06/08/2018
K V BASHEER
ALPHA BEVERAGES, V.K. KADAVU, TRITHALA.P.O, PIN - 679534
Sole Proprietor
Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used
CHENNAI
Packaged drinking water
Nil
Subject to restrict the area to South India only and The mark should be used as a whole.
3990929  02/11/2018
M/S FOOD BUS OF INDIA LLP
A-14/3, NARAINA INDUSTRIAL AREA PHASE - I, DELHI - 110028
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
AMARJIT & ASSOCIATES
SUITE 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI-110 005
Used Since :01/06/2015
DELHI
BEERS, MINERAL & AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, FRUIT JUICES, FRUIT
BEVERAGES AND SYRUPS INCLUDED IN CLASS 32
CP’SBISELEY

4168472    06/05/2019
GUNJAN MISHRA WIFE OF SRI OM PRAKASH MISHRA
CK.43/156 Govindpura, Varanasi-221001 (U.P.)
Owner
Address for service in India/Attorney address:
JAWAHAR L SHASTRI
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmipriyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)
Mob.9335492461
Used Since :15/01/2019
DELHI
Packaged Drinking Water, Mineral Water, Aerated Water and Distilled Water
KELDEY

4169274  07/05/2019

AWANISH KUMAR TRADING AS M/S MAA VINDHYAVASINI ENTERPRISES
FLAT NUMBER-702, DHENUMATI APARTMENT, DALIBAGH, LUCKNOW - 226001, UTTAR PRADESH, INDIA

Manufacturers
Proprietorship Firm

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
WATERS, PACKAGE DRINKING WATER, MINERAL AND AERATED WATERS, BEERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES AND BEVERAGES PREPARATIONS
QUAKOOL
4171819  09/05/2019
MUKEH UMAARSHI GANATRA
4, Babu Niwas, S V P Road, Mulund (W) Mumbai - 400080, Maharashtra
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
NAMITHA
4172236  09/05/2019
SHRI. K.SRIKANTH
Namitha Isle, Ground Floor, D.No.8-2-248/P/A//1/2, Road No.3, Banjara Hills, Behind Chutneys Hotel, Nagarjuna Circle, Hyderabad – 500 082, Telangana, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
M/S. SANA HERBALS PVT. LTD.
238, F.I.E. PATPARGANJ INDUSTRIAL AREA, DELHI-110092
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :03/05/2019
DELHI
Fruit juice, fruit drinks, non alcoholic drinks, syrup for making beverages and mineral waters
4172563    10/05/2019
M/S. SANA HERBAL PVT. LTD.
238, F.E. PATPARGANJ INDUSTRIAL AREA, DELHI-110092
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 03/05/2019
DELHI
Fruit juice, fruit drinks, non alcoholic drinks, syrup for making beverages and mineral waters
KORASA

4172978    10/05/2019

CJ CHEILJEDANG CORPORATION
CJ Cheiljedang Center, 330, Dongho-ro, Jung-gu, Seoul, Republic of Korea
A Korean Corporation

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI
Fruit juice; Fruit beverages; Vegetable juices [beverages]; Vegetable drinks; Non-alcoholic fruit nectars; Soda water; Soft drinks; Smoothies; Syrups for making beverages; Whey beverages; Preparations for making beverages; Fruit powders for beverages; Non-alcoholic fruit extracts used in the preparation of beverages; Essences for making non-alcoholic beverages [not in the nature of essential oils]; Aerated water; Water beverages; Beer; Concentrates for making fruit drinks.
4174027    11/05/2019
SOUND CLOUD FOODS & BEVERAGES PRIVATE LIMITED
UNIT NO. 321, TOWER B4, SPAZEL TECH PARK SOHNA ROAD GURGAON HARYANA-122018
BODY INCORPORATE

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-103, Ground floor Shalimar Bagh, Delhi-110088
Used Since :17/04/2016

DELHI
FRUIT JUICES, GREEN VEGETABLE JUICE BEVERAGES, NON-ALCOHOLIC SPARKLING FRUIT JUICE DRINKS, NON-ALCOHOLIC BEVERAGES CONTAINING FRUIT JUICES, NON-ALCOHOLIC BEVERAGES, NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
Proprietor

ANIL MAVJI PATEL
SHOP NO 175, RAGHULEELA MALL, 1ST FLOOR, SECTOR 30A, OPP. VASHI RAILWAY STN, VASHI, NAVI MUMBAI - 400703, MAHARASHTRA, INDIA

Address for service in India/Attorney address:

DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used

MUMBAI
BEER, ALE AND PORTER, MINERAL AND AERATED WATER AND OTHER NONALCOHOLIC DRINKS, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SYRUPS, EXTRACTS AND ESSENCES FOR MAKING NONALCOHOLIC BEVERAGES, FRUIT JUICES AND VEGETABLE JUICES, SOFT DRINKS AND CONCENTRATES, PACKAGED DRINKING WATER INCLUDED IN CLASS 32
Trade Marks Journal No: 1909, 08/07/2019 Class 32

PRITHVIRAJ VASANTRAO DESAI
13/05/2019
1305, Santubai Mala, Herwad, Kolhapur 416106
Otaku Brewworks
Sole Proprietor

Proposed to be Used

MUMBAI

Beers, Non-alcoholic beverages, Mineral and aerated waters, Fruit beverages and fruit juices, Syrups and other non-alcoholic preparations for making beverages
4174751   13/05/2019
VIKAS GUTGUTIA
J-238, SAINIK FARM, NEW DELHI-110017
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since :27/04/2019
To be associated with:
3897445, 3897446, 3897447
DELHI
MINERAL AND AERATED WATERS
PIGOUT
4175151  13/05/2019
ANJALI GANAPATHY
Apt #305, Salarpuria Silverwoods, Off Old Madras Road, Behind Big Bazaar, Bangalore - 560093
Individual
Address for service in India/Attorney address:
DELTA LEGAL SERVICE (ADVOCATES)
P41, 9th A Main, LIC Colony, Jeevanbimanagar, Bangalore - 560075
Used Since :20/09/2011
To be associated with:
2509763
CHENNAI
Non-alcoholic drinks, fruit drinks and fruit juices, syrups and other preparations for making beverages
4175938  14/05/2019
MR. NISARUL BASHIR LONE
D 1/3, Flat No. 201, Yamuna Nagar Society, Opposite Millat Nagar, Lokhandwala, Andheri West, Mumbai - 400053
Individual
Address for service in India/Attorney address:
SURESH LOKU POOJARI
LEGAL HOUSE, 94, 1ST FLOOR, HEERA PANNA MALL, NEW LINK ROAD, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI 400102

Proposed to be Used
MUMBAI
Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
KINFI INDUSTRIES PVT. LTD.
161/1, Trishul Plaza, Unit 201, 2nd Floor, Nanjappa Gardens, Kalyan Nagar, Bengaluru - 560043, Karnataka
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13, 1ST CROSS STREET, SRIPURAM COLONY, ST. THOMAS MOUNT, CHENNAI-600016

Proposed to be Used
CHENNAI
Bottled drinking water
FOUR CONTINENTS
4176243  14/05/2019
B SRINIVASA RAYALU
BIOTECH SPIRITS, III FLOOR, ANU ARCADE, # 12, C M H ROAD, INDIRA NAGAR, BANGALORE 560 038
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBakkAM, CHENNAI-600 024.

Proposed to be Used
CHENNAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND CLUB SODA
4176444    14/05/2019

THE PINEVINTA HOTEL
Opp.Samrudhdhi Bhavan, Near Bombay Petrol Pump, Gondal Road Rajkot-360002
PARTNERSHIP FIRM

Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Ratya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
MANGIFERA

4176466  14/05/2019
MISHTANN FOODS LTD.
GUJARAT-INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES IN CLASS 32.
4176899  15/05/2019
PRINCE K. SONI
trading as ;SWEN FOODS & BEVERAGES
30, ARCUS, SKY CITY, CLUB 07 ROAD, OFF, S. P. RING ROAD, SHELA AHMEDABAD - 380058, GUJARAT INDIA

Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-380022. GUJARAT-INDIA.

Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, MINERAL WATER, AERATED WATER, ALKALINE WATER, NATURAL WATER AND NON ALCOHOLIC BEVERAGES INCLUDING IN CLASS – 32.
4177421 15/05/2019
IBIZA RECHARGE HORECA OU
Suur Patarei 18-1, Tallinn, 10415 Tall, Estonia
A company incorporated under the laws of Estonia

Address for service in India/Attorney address:
ABH LAW LLP
205, 2ND FLOOR, SEKSARIA CHAMBERS, NAGINDAS MASTER ROAD, FORT, MUMBAI-400023

Proposed to be Used
MUMBAI
Mineral water; aerated water; isotonic beverages; sports drinks; energy drinks; syrups and other preparations for making beverages; guarana drinks; fruit-flavoured beverages; flavoured water.
Ganesh Grains Limited
88, Burtolla Street, Kolkata-700 007
Body Incorporated

Address for service in India/Attorney address:
Khaitan & Co LLP
Emerald House, 1B, Old Post Office Street, Kolkata 700 001, West Bengal, India.

Proposed to be Used
To be associated with:
2751709

Kolkata
Beers; Mineral and Aerated Waters and Other Non-Alcoholic Drinks; Fruit Drinks and Fruit Juices; Syrups and Other Preparations for Making Beverages of All Kinds Being Included in Class - 32
4177897  16/05/2019
RAJA SHAW
trading as ;LAKHI'S
1/9, PURBASHA PARK, SOUTH ROY NAGAR, BANSDRONI, P.S.- SONARPUR, DIST.-24 PGS (S), PIN- 700070.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
A. PAUL & CO.
362,PUTIARY BANERJEE PARA ROAD,1ST FLOOR,TOLLYGUNGE,KOLKATA 700 041,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER.
THE BOOM BEVERAGE SDN BHD
22A-2, Level 3, Jalan 17/54, Seksyen 17, 46400 Petaling Jaya, Selangor, Malaysia
A company incorporated under the laws of Malaysia

Address for service in India/Attorney address:
ACE INDIA LEGAL CONSULTANTS LLP
F-83, Ground Floor, Green Park (Main), New Delhi – 110016

Proposed to be Used

DELHI

ALOE VERA DRINKS (NON-ALCOHOLIC); CIDER (NON-ALCOHOLIC); COCKTAILS (NON-ALCOHOLIC); ISOTONIC BEVERAGES; HONEY-BASED BEVERAGES (NON-ALCOHOLIC); SARSAPARILLA (NON-ALCOHOLIC BEVERAGES); SHERBETS [BEVERAGES] / SORBETS [BEVERAGES]; NON-ALCOHOLIC BEVERAGES, NOT BEING MILK SUBSTITUTES; NON-ALCOHOLIC FRUIT JUICE BEVERAGES CONTAINING MILK; FLAVORED CARBONATED BEVERAGES (NON-ALCOHOLIC); GINGER BEER / GINGER ALE; LEMONADES; JUICES; FRUIT JUICES; FRUIT NECTARS (NON-ALCOHOLIC); NON-ALCOHOLIC FRUIT EXTRACTS; NON-ALCOHOLIC FRUIT JUICE BEVERAGES; SMOOTHIES; TOMATO JUICE (BEVERAGES); VEGETABLE JUICES (BEVERAGES); WATERS (BEVERAGES); AERATED WATER; Seltzer Water; SODA WATER; PREPARATIONS FOR MAKING AERATED WATER; PREPARATIONS FOR MAKING NON-ALCOHOLIC BEVERAGES; ESSENCE FOR MAKING BEVERAGES; GRAPE MUST (UNFERMENTED); SYRUPS FOR MAKING FLAVOURED MINERAL WATERS; PASTILLES FOR EFFERVESCING BEVERAGES; POWDERS FOR EFFERVESCING BEVERAGES; SYRUPS FOR BEVERAGES; SYRUPS FOR LEMONADE, ALL INCLUDED IN CLASS 32.
4178268   16/05/2019
SHAMLATH A
8/146, ASHFAQ MANZIL THEKKUMURI, PUTHIYANKAM, ERIMAYUR-I PUDIYANKAM, PALAKKAD KERALA 678545

THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
NATUROHABIT PRIVATE LIMITED
F 4 Green Park Extension, New Delhi - 110016
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :13/01/2019

DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
UMIKOO
4179044  17/05/2019
B.PUSHPA, T.JANAKI
trading as ;BABU ENTERPRISES
D.NO.637, CUDDALORE TO THIRUBUVANAI MAIN ROAD, PALLIPUDUPATTU VILLAGE, VILLUPURAM DIST-605106.
MANUFACTURER AND MERCHANTS
PARTNERSHIP FIRM
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER.
RAMRAKHYANI KAMALKUMAR trading as DOLPHIN SALES AGENCY
SHOP NO. 3, AIRPORAT ROAD, NEAR SAI TUITION CLASSES, SAMRATH NAGAR, AHMEDABAD 382475 GUJARAT INDIA
Used Since: 01/11/2018

AMHEDABAD
MINERAL WATER, PACKAGED DRINKING WATER, FRUIT DRINKS, JUICE, AERATED WATER, SYRUP, SOFT DRINKS.
4180554  20/05/2019
PRAVEENA J
Thengilazhikathu, Kizhakathil, Thekkevilla P.O, Thekkevilla, Kollam, Kerala - 691016
Proprietor
Address for service in India/Agents address:
JUSTIN PAUL
KIZHAKKE PALLIPPURATHU HOUSE, PALACKAMATTOM, KINGINIMATTOM PO, ERNAKULA, KERALA-682311.

Proposed to be Used
CHENNAI
Waters, Mineral waters, Carbonated Soft drinks, Cola Drinks, Fruit beverages, Vegetable juices [beverages], Non-alcoholic beverages, Fruit-flavored beverages, Sports drinks containing electrolytes, Protein drinks, Non-carbonated soft drinks, Frozen fruit-based drinks, Beer and brewery products, Non-alcoholic preparations for making beverages, All items covered in Class-32
NV'S LANGUR
4180564  20/05/2019
NV DISTILLERIES & BREWERIES PRIVATE LIMITED
10TH FLOOR, VANDANA BUILDING, 11 TOLSTOY MARG, NEW DELHI-110001, INDIA
MANUFACTURERS AND MERCHANTS
Proposed to be Used
To be associated with:
1798945, 1800434, 4158321
DELHI BEER
4180613  20/05/2019
ROLLINS INTERNATIONAL PVT. LTD.
806, LODHA SUPREMUS, BUILDING NO. 02, WAGLE ESTATE, THANE (W)- 400604, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4180800  20/05/2019
JUNED KHAN
H NO. 11/4967, SARAI MARDAN ALI, SAHARANPUR, UTTAR PRADESH 247001
PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
mineral water
4180932  20/05/2019
MITUL DEVSHIBHAH DHAMELIYA (PROPRIETOR) TRADING AS CHARNAMRUT DAIRY & FOOD PRODUCTS
81, AKSHARPARK SOCIETY, GANESHPURA, CHAPRABHATHA ROAD, AMROLI, SURAT-394107, GUJARAT, INDIA
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
FRUIT BEVERAGES, ICED FRUIT BEVERAGES, WHEY BEVERAGES, WATERS [BEVERAGES], ENERGY DRINKS, FRUIT-
FLAVORED DRINKS, NON-ALCOHOLIC COCKTAILS, NON-ALCOHOLIC BEVERAGES
EATZY

4180986   20/05/2019
M/S. ARK AGRO INDUSTRIES
FP-33, FOOD PARK, NEAR ANACON LABS, BUTIBORI, NAGPUR-441122, MAHARASHTRA
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
Proposed to be Used
DELHI
Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets (Beverages); Syrups, Powders, Beer, Ale, Stout and Porter; Flavourings and other preparations for makings beverages included in class 32.
4183702    22/05/2019
JAVIN JOLLY
E-215, 3rd FLOOR, NARAINA VIHAR, NEW DELHI-110028
INDIVIDUAL
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092
Proposed to be Used
DELHI
MINERAL WATER, PACKAGED AERATED WATER, PACKAGED DRINKING WATER SOFTDRINKS AND SARBAT, JUICE,
NON ALCOHOLIC DRINKS, FRUIT JUICE, COLD DRINKS, SYRUP, BEERS AND OTHER PREPARATION FOR MAKING
BEVERAGES.
4183766  22/05/2019
SUNIL GOENKA
Green House, 2nd Floor, Green Street, Fort, Mumbai – 400023
Single Firm
Address for service in India/Attorney address:
H.R.GUPTA & COMPANY
OPP.THE PATENT & TRADEMARK OFFICE, OFF. NO.790, S.M.ROAD , ANTOP HILL, MUMBAI - 400037
Used Since: 09/02/2019
MUMBAI
Mineral Water, Nutritional Juices, Nutritional water.
KAMDEV
4184051  22/05/2019
ABHAY KHANDELWAL
201,ROYAL RESIDENCY,AZAD NAGAR,60 FEET ROAD,ALWAR,RAJASTHAN 301001
INDIVIDUAL
Address for service in India/Agents address:
ANKIT SHARMA
89M VRINDAVAN COLONY, KHATIPURA ROAD, JHOTWARA, JAIPUR-302012, RAJASTHAN

Proposed to be Used
AHMEDABAD
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4184343  22/05/2019
MAMTA BANDIKATTE
F1001, Casa Lagoona, Lakeshore Greens, Palava, Kalyan-Shil Road, Dombivali East, Mumbai-421204
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4184685  23/05/2019
JEUNESSE GLOBAL HOLDINGS, LLC
701 International Parkway, Lake Mary, FL 32746, USA
A LIMITED LIABILITY COMPANY FLORIDA, USA.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Powdered drink mix with collagen; Energy drinks; Fruit juices and fruit drinks; Non-alcoholic beverages containing fruit juices; Non-alcoholic beverages with tea flavor; Non-alcoholic drinks, namely, energy shots; Non-alcoholic fruit juice beverages; Whey beverages.
CHENNAI

Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
SAMPATI

4187297  25/05/2019
BAN LABS PRIVATE LIMITED
BAN HOUSE, AKSHAR MARG, OPP. SWAMINARAYAN TEMPLE, KALAWAD ROAD, RAJKOT - 360001, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
SAMPATTI

4187301  25/05/2019

BAN LABS PRIVATE LIMITED
BAN HOUSE, AKSHAR MARG, OPP. SWAMINARAYAN TEMPLE , KALAWAD ROAD, RAJKOT - 360001, GUJARAT, INDIA

Body Incorporate

Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEVAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
SIKANDAR MAHUA

2640471 10/12/2013
ASHOKA DISTILLERS & CHEMICALS (P) LTD.
501, CHIRANJIV TOWER, 43, NEHRU PLACE, NEW DELHI-110019
MERCHANTS & MANUFACTURERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used
DELHI
ALL KINDS OF WINES & SPIRITS, WHISKY, VODKA, RUM, GIN, BRANDY, COUNTRY LIQUOR ALL BEING GOODS INCLUDED IN CLASS 33

MARK SHOULD BE READ AND USE AS A WHOLE. NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “MAHUA” APART FROM THE MARK AS SHOWN.
AMARAL
2683589   20/02/2014
AGRICOLA SAN JOSE DE PERALILLO S.A
AV. ELIODORO YANEZ 2962, PISO 5 PROVIDENCIA SANTIAGO, CHILE
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
WINES
SUMMER CHEF

3015843   23/07/2015
BCL INDUSTRIES & INFRASTRUCTURES LIMITED
trading as ;BCL Industries & Infrastructures Limited
Distillery Unit, Village Sangat Kalan, Dabwali Road, Bathinda (Punjab).
Manufacturer and merchant.
A Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
Mark shall be used as a whole.
Cask 78

3030534  12/08/2015

KRISTAL SPIRITS INDIA PVT. LTD.
B 257 GROUND FLOOR, OKHLA INDUSTRIAL AREA, PHASE-I NEW DELHI 110020
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :01/06/2015

DELHI
ALCOHOLIC BEVERAGES.
3078765   15/10/2015
MOHAMMAD AMER SIDDIQUE
UNIT 1003, ASSUN PACIFIC CENTRE, 41 TSUN YIP STREET, KWUN TONG, KOWLOON, HONG KONG
MERCHANTS & MANUFACTURERS
Used Since :01/08/2015
To be associated with:
3078764
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEARS.)
3200814  02/03/2016
JIL TRADING PVT. LTD.
4TH FLOOR, BHANDARI HOUSE 91 NEHRU PLACE NEW DELHI 110019
Manufacturer and Trader

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since : 01/03/2015

To be associated with:
2816263, 2816265, 2816268, 2928542, 2928543, 2983088, 3031265
DELHI
alcoholic beverages included in class 33
AMRUT AMALGAM

3297661  30/06/2016
AMRUT DISTILLERIES PRIVATE LIMITED
trading as AMRUT DISTILLERIES PRIVATE LIMITED
JNR CITY CENTRE, NO 30, RAJARAM MOHAN ROY ROAD, BANGALORE-560027
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT,

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
291355, 699985, 1681260, 3297660

CHENNAI
ALCOHOLIC BEVERAGES OF ALL VARIETIES INCLUDING WHISKY, SINGLE MALT WHISKY, BLENDED WHISKY, BRANDY, GIN, RUM, VODKA

Mark as a whole considered.
SILVER EDITION
3475659 06/02/2017
AMRUT DISTILLERIES PRIVATE LIMITED
trading as ;AMRUT DISTILLERIES PRIVATE LIMITED
JNR CITY CENTRE, No 30, Rajaram Mohan Roy Road, Bangalore-560027
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/11/2012

CHENNAI
ALCOHOLIC BEVERAGES OF ALL VARIETIES INCLUDING WHISKY, SINGLE MALT WHISKY, BLENDED WHISKEY, BRANDY, GIN, RUM, VODKA.
VEDAKA

3622300  28/08/2017
AMAZON TECHNOLOGIES, INC
trading as ; Amazon Technologies, Inc
410 Terry Ave N, Seattle, WA 98109 United States of America
Manufacturer
A company, incorporated under laws of United States of America

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
3611585

MUMBAI
Alcoholic beverages, except beer; Alcoholic cocktail mixes; Alcoholic essences; Alcoholic extracts; Brandy; Bourbon;
Distilled beverages or spirits; Gin; Liqueurs; Pre-mixed alcoholic beverages, other than beer-based; Prepared alcoholic
cocktail; Rum; Sake; Scotch; Spirits; Sweet or hard cider; Tequila; Vodka; Whisky; Wine

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3611585..
3831705  12/05/2018
Prabhtej Bhatia trading as Raipur Bottling
M-6, ANUPAM NAGAR, RAIPUR-492001
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Proposed to be Used
MUMBAI
VODKA
Trade Marks Journal No: 1909 , 08/07/2019 Class 33

3838534 21/05/2018
PILLION RIDER LLP
London Taxi, Trade Garden Extent, Kamala Mills Compound, 2, Senapati Bapat Marg, Lower Parel, Mumbai - 400013, Maharashtra
A Registered Limited Liability Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since: 10/09/2017
MUMBAI
Alcoholic Beverages
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3849698  01/06/2018
VINOD SACHDEV
603, Natasha Towers, Seven Bungalows, Versova Link Road, Andheri (West), Mumbai-400061
An Indian National

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Alcoholic beverages (except beers).
KINGWEISSENER

3985570   29/10/2018

RAHUL KOHAR
HOUSE NO 226, SECTOR - 27, NEAR MLA FLAT, GURGAON. HARYANA - 122001.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI

Alcoholic beverages [except beers] included in class 33.
TURACO SPIRITS PRIVATE LIMITED
904, 9TH FLOOR, WORLD TRADE CENTRE, BRIGADE GATEWAY COMPLEX, MALLESWARAM, BANGALORE, KARNATAKA-560055.
BODY INCORPORATE

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
CHENNAI
Alcoholic beverages [except beers]
4164872  02/05/2019
NAKUL GOVIND RAUNDAL
Tharparkar House, Ghule Nagar, Lane no. -4, Near Mali Bunglow, Manjari - Pune - 412307 (Maharashtra)
Individual
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-1, Delhi India 110091
Proposed to be Used
MUMBAI
Alcoholic beverages (except beer), Cider, Preparations for making alcoholic beverages covered in class 33.
PINK TWINKLES
4171684 09/05/2019
Roo's Wines Proprietary Limited
Plot No:205/C, Laxmi Plaza, Addagutta Society, Western Hills, Opp JNTU,Kukatpally, Hyderabad- 500072
BODY INCORPORATE
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Used Since : 27/02/2018
CHENNAI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
CASACA

4171685  09/05/2019
Roo's Wines Proprietary Limited
Plot No:205/C, Laxmi Plaza, Addagutta Society, Western Hills, Opp JNTU,Kukatpally, Hyderabad- 500072
BODY INCORPORATE

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Used Since :27/02/2018

CHENNAI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
4173314  10/05/2019
KARMJIT SINGH
VILLAGE BHUTAL KHURD, SANGRUR, PUNJAB
SOLE PROPRIETOR OF SARAO DISTILLERY

Address for service in India/Attorney address:
ABHISHEK
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE ,H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B,
PATIALA, PUNJAB 147001

Proposed to be Used
DELHI
WINES, WHISKY, VODKA, GIN, SPIRITS AND LIQUEURS AND OTHER ALCOHOLIC BEVERAGES
4175603   14/05/2019
JACK DANIEL’S PROPERTIES, INC.
4040 Civic Center Drive Suite 528, San Rafael, California 94903, United States of America
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
647490, 647491

DELHI
Alcoholic beverages, including distilled spirits.
BEGUM

4176493  14/05/2019
HARYANA LIQUORS PVT. LTD.
VILLAGE JUNDLA, DISTRICT KARNAL-132036
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Alcoholic Beverages Except Beers
4176705    15/05/2019
T.V.PRASAD PROPRIETOR OF M/S. NANDANAM ENTERPRISES
SURAHHI LANE, OPP: VARMA HOSPITAL, TRIPUNITHURA, KOCHI -682301, KERALA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
ALCOHOLIC BEVERAGES [EXCEPT BEER], ALCOHOLIC COCKTAILS IN THE FORM OF FROZEN POPS, FLAVOURED LIQUORS [ALCOHOLIC BEVERAGES], SPIRITS AND LIQUORS, LIQUOR [DISTILLED], GINSENG LIQUOR, COCKTAILS, WINE, RED WINE, FRUIT WINES, WINE-BASED BEVERAGES, SPARKLING WINE COCKTAILS, HONEY WINE, BRANDY, BRANDY COCKTAILS, RUM, RUM-BASED BEVERAGES, VODKA, VODKA COCKTAILS, WHISKY, BLENDED SCOTCH WHISKY, PURE MALT WHISKY, ALCOHOLIC COCKTAILS CONTAINING MILK, ALCOHOLIC BEVERAGES CONTAINING FRUIT.
4176706    15/05/2019
T.V. PRASAD PROPRIETOR OF M/S. NANDANAM ENTERPRISES
SURABHI LANE, OPP: VARMA HOSPITAL, TRIPUNITHURA, KOCHI -682301, KERALA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Proposed to be Used
CHENNAI
ALCOHOLIC BEVERAGES [EXCEPT BEER], ALCOHOLIC COCKTAILS IN THE FORM OF FROZEN POPS, FLAVOURED LIQUORS [ALCOHOLIC BEVERAGES], SPIRITS AND LIQUORS, LIQUOR [DISTILLED], GINSENG LIQUOR, COCKTAILS, WINE, RED WINE, FRUIT WINES, WINE-BASED BEVERAGES, SPARKLING WINE COCKTAILS, HONEY WINE, BRANDY, BRANDY COCKTAILS, RUM, RUM-BASED BEVERAGES, VODKA, VODKA COCKTAILS, WHISKY, BLENDED SCOTCH WHISKY, PURE MALT WHISKY ALCOHOLIC COCKTAILS CONTAINING MILK, ALCOHOLIC BEVERAGES CONTAINING FRUIT.
Dr. Zenzen

4177477 15/05/2019
EINIG-ZENZEN GMBH & CO. KG
Carl-Friedrich-Benz-Straße 8, D-56759 Kaisersesch, Germany
a limited partnership with a limited liability company as general partner

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Used Since: 22/11/2017

CHENNAI

Wine, sparkling wine and beverages containing wine.
Vino Noire
4177478 15/05/2019
EINIG-ZENZEN GMBH & CO. KG
Carl-Friedrich-Benz-Straße 8, D-56759 Kaisersesch, Germany
a limited partnership with a limited liability company as general partner
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Used Since: 22/11/2017
CHENNAI
Wine, sparkling wine and beverages containing wine.
SIDDHANT

4177497  15/05/2019

SIDDHANT LIME PRIVATE LIMITED

Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.

A company registered and incorporated under the Indian Company’s Act

Address for service in India/Agents address:

KARNI TRADE MARKS.

4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used

AHMEDABAD

Alcoholic Beverages (Except Beers); Alcoholic Essences; Alcoholic Extracts; Aperitifs; Cocktails; as included in Class – 33.
APNA TIME

4177971  16/05/2019
HARYANA LIQUORS PVT. LTD.
VILLAGE JUNDLA, DISTRICT KARNAL-132036
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Alcoholic Beverages Except Beers
Château d’Etroyes
4178423  16/05/2019
SCEA DU CHATEAU D'ETROYES
Chateau d'Etroyes, 16 rue des Varennes, 71640 Mercurey, France
Manufacturer and Merchants

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Alcoholic beverages, wines & spirits including whisky, wine, vodka, spirits, rum, liquor, gin, brandy, country liquor
Château d’Etroyes des Indes

4178424  16/05/2019
SCEA DU CHATEAU D’ETROYES
Chateau d'Etroyes, 16 rue des Varennes, 71640 Mercurey , France
Manufacturer and Merchant

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
DELHI
Alcoholic beverages, wines & spirits including whisky, wine, vodka, spirits, rum, liquor, gin, brandy, country liquor
BLUE STABLE

4179234       17/05/2019

PERNOD RICARD INDIA PRIVATE LIMITED
5th Floor, D-3, District Centre, Saket, New Delhi 110017
An Indian company Incorporated under the Companies Act, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI

Alcoholic beverages (except beers).
MOLECULE
4180982  20/05/2019
BHUPENDRA PAL SINGH Bhatia
OPP. PUNJABI COLONY, DAYALBAND, BILASPUR (C.G.)
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Liquor, wine, whiskey, rum, vodka and alcoholic beverages
VISHAL ALIAS AJAY DEVGAN
CHALET AMAR, 1ST FLOOR, BEHIND CRITICARE HOSPITAL, PLOT NO.41/43, GULMOHAR ROAD NO.1, JVPD, MUMBAI 400049 MAHARASHTRA INDIA

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
4182411  21/05/2019
LUZHOU LAO JIAO CO., LTD.
GUO JIAO SQUARE, LUZHOU, SICHUAN, CHINA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
FRUIT EXTRACTS, ALCOHOLIC; APERITIFS; BAIJIU [CHINESE DISTILLED ALCOHOLIC BEVERAGE]; WINE; SPIRITS [BEVERAGES]; ALCOHOLIC EXTRACTS; ALCOHOLIC BEVERAGES, EXCEPT BEER; RICE ALCOHOL; ALCOHOLIC ESSENCES; WHISKY.
guojiao1573
4182412  21/05/2019
LUZHOU LAO JIAO CO., LTD.
GUO JIAO SQUARE, LUZHOU, SICHUAN, CHINA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
FRUIT EXTRACTS, ALCOHOLIC; APERITIFS; BAIJIU [CHINESE DISTILLED ALCOHOLIC BEVERAGE]; WINE; SPIRITS [BEVERAGES]; ALCOHOLIC EXTRACTS; ALCOHOLIC BEVERAGES, EXCEPT BEER; RICE ALCOHOL; ALCOHOLIC ESSENCES; WHISKY.
4186644  24/05/2019
GURDEEP SINGH VINAYAK
WILHELM, HAMACHER PLATZ 18, 53840 TROISDORF, GERMANY
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
2075860    27/12/2010
S. CHAN BASHA
trading as ;BASHA BEEDI FACTORY
D.NO. 13-99, MOHAMMAD PURA STREET, KOTHAPALLY, RAYACHOI, CUDDAPAH, ANDHRA PRADESH-516 269.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
BABU ASSOCIATES
FLAT-A, SAVITA MANOR, NO. 33 (OLD NO. 18), MANGADUSAMY STREET, NUNGAMBKKAM, CHENNAI-600 034.
Used Since :23/10/2009
CHENNAI
BEEDIS, CIGARETTES AND ALL KINDS OF SMOKING ARTICLES INCLUDED IN CLASS 34.
2958912   08/05/2015
ROHIM HOSSAIN
trading as ;MORTUJ BIRI FACTORY
VILL-LAXMI NAGAR, P.O-DHULIYAN, DIST-MURSHIDABAD,WEST BENGAL
MANUFACTURER AND MERCHANT
AN INDIAN PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET,UTTARPARA,HOOGHLY,PIN 712 258,WEST BENGAL,INDIA.
Used Since :01/01/2011

KOLKATA
BIRI AND SMOKING ARTICLES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2838562.
2983624  11/06/2015
M/S. USL INDUSTRIES PVT. LTD.
trading as ;M/S. USL INDUSTRIES PVT. LTD.
VAISALI COLONY, KHURJA-203131, DISTT. BULANDSHAHR U.P
Manufacturer and Traders
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :16/06/2014
DELHI
Match Box, Tobacco Products
BHAIIAAN

3018894   28/07/2015
NEERAJ GUPTA
VISHAL TANDON
RAJEEV CHAUDHARY
trading as M/S. R.V.N. FOOD PRODUCTS
K-15, SECTOR-1, DSIDC, BAWANA, DELHI
MERCHANTABILITY AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Khaini, filter khaini, tobacco and gutkha (tobacco)
LANKACHHAP

3037385  19/08/2015
MR. HAREESH DUBEY
140, KIDVAI NAGAR, MOHAMMDABAD, FARRUKHABAD, (U.P.) - 206451
MANUFACTURING & TRADING
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Used Since : 10/06/2015
DELHI
PAN MASALA, TOBACCO, SMOKERS' ARTICLES, MATCHES.
3184517  14/02/2016
KHADIN SULTAN.
trading as ;M.A. BIDI CO.
MOH. NIVARIYAN QAZIYAN, AGHWANPUR, MORADABAD, U.P., INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2006
DELHI
BIRI.
3213242   17/03/2016

PANKAJ KAYA
53/10, Naya Ganj, Kanpur-208001, Uttar Pradesh- India.
Manufacturers
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Tobacco

NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER..
3246481  28/04/2016
HONGYUNHONGHE TOBACCO (GROUP) CO., LTD.
trading as :HONGYUNHONGHE TOBACCO (GROUP) CO., LTD.
NO. 181 HONGJIN ROAD, WUHUA DISTRICT, KUNMING CITY, YUNNAN PROVINCE, CHINA
Manufacturers and Merchants
A company duly organized and existing under the laws of The People’s Republic of China
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Proposed to be Used
DELHI
Tobacco; Cigarettes; Electronic cigarettes; Cigarillos; Cigars; Cigarette tips; Cigarette holders; Cigarette filters; Cigarette paper; Chewing tobacco
BRONCO

3277445  04/06/2016
CHANDAN ASHOK LAKHIANI
C/o EUROMAXX LIMITIDA, Manzana 14, Galpon 25 RA, Zofri Iquique, Chile
Manufacturers and Merchants

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI
Cigarettes and tobacco products
IKKA

3282993  12/06/2016
ANKIT GUPTA
246, GOPAL GANJ, ORAI, DISTRICT JALAUN -285001, UTTAR PRADESH.
Manufacturer and Merchant

Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.

Proposed to be Used
DELHI
Chewing Tobacco, Smokers Articles, Safety Matches, Cigars and Cigarattes
3453671   10/01/2017
RAM BALISAH
trading as ;R M B PRODUCTS
43,SHASI BHUSAN SARKAR LANE, HOWRAH-711106
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :17/08/2011
KOLKATA
TOBACCO ZARDA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF NUMBER "1221" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..
3481172  13/02/2017
JAGADISH SARKAR
trading as ;JAGADISH SARKAR
GAIGHATA, NORTH 24 PARAGANAS, VILL+ P.O.- GAIGHATA, NORTH 24 PARAGANAS PIN- 743249, WEST BENGAL.
MANUFACTURER & MERCHANT
SOLE PROPRIETOR BEING INDIAN CITIZEN
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :13/02/2008
KOLKATA
SMOKING ARTICLES (BIRI).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3578271  24/06/2017
M/S. IBRAHIMBHAI REHMANBHAI
ZANDA BAZAR, TAL: ANKLAV, DIST: ANAND, UMETA-388 510, GUJARAT STATE, INDIA.
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since :07/06/2008
AHMEDABAD
BEEDI
subject to restriction of the goods for sale in the state of RAJASTHAN AND GUJARAT only.
Red India

3579248    27/06/2017
GANAPATI TOBBACO PRIVATE LIMITED
trading as ;GANAPATI TOBBACO PRIVATE LIMITED
UBTOWER,3RD FLOOR,TOWER CHOWK,SARRAIYAGANJ,MUZAFFARPUR-842001,BIHAR,INDIA
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
PRAMOD KUMAR KEDIA, ADVOCATE
BRINDAVAN GARDENS,BUILDING NO.A1,4TH FLOOR,FLAT NO.1,98 CHRISTOPHER ROAD,KOLKATA 700 046,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
CIGARETTES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “India”..
A S I H & COMPANY

3598637  25/07/2017
M/S. A S I H & COMPANY
H No.1413, Madar Tekri, Ashfaqullah Khan Ward, Jabalpur (M.P)-482002
partnership firm

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :01/03/2016

MUMBAI

BIDIS
3616407 19/08/2017
SUJIT OJHA
GRAM GANDHI SAGAR NO. 7, TEHSIL BHANPURA, GANDHI SAGAR HAIDEL, MANDSAUR (MP) 458771
INDIVIDUAL
Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.
Used Since: 26/04/2017
MUMBAI
Beedi (Conical smoking stick made with leaves and raw tobacco), Khaini (raw tobacco), Chewing tobacco, tobacco
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. the words No.1 and SPECIAL...
3620555  25/08/2017
SANTOSH KUMAR SAHOO
trading as ;LANKESHWARI TOBACCO PRODUCTS
JUNAGARH,KALAHANDI,ODISHA,PIN-766014,INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/01/2001
KOLKATA
KHAINI (TOBACCO PRODUCT).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2896711.
3669621  03/11/2017
GOURAB PAUL, TRADING AS : SAI NATH ENTERPRISE.
74, G. T. Road (North), Howrah-711106, West Bengal, India.
an Indian Proprietorship Firm.
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.
Used Since : 10/04/2015

KOLKATA
Manufacturer & Traders of Khaini, Gutkha, Zarda, tobacco included in Class-34.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NUMERAL 105 AND ALL DESCRIPTIVE MATTERS.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "WEST BENGAL" ONLY.
NO. 1 SUJATA BIRI

3670650  06/11/2017

SUJATA BIRI MANUFACTURING
Vill & P.O.: Bammia, P.S.: Jhalda (II), Purulia-723213, West Bengal, India.
an Indian Partnership Firm

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.

Used Since: 10/04/2012

KOLKATA
Manufacturer & Traders of Biri being included in Class-34.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
SANGEETA RAI TRADING AS DURGA BIDI TRADERS
590, VILLAGE - RANEH, TEHSIL - HATTA, DIST. - DAMOH (M.P.) - 470775
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Used Since: 22/10/2013

MUMBAI
BIDI & Smokers' articles.
for Sale in State of Madhya Pradesh only.
3705352  18/12/2017
THIRUVONAM TRADERS
3/191-2, MAIN ROAD, VALLAM, SHENCOTTAH, TIRUNELVELI - TAMIL NADU - 627809
Partnership Firm

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Tobacco, smokers’ articles, matches

The mark should be used as a whole.
3706117  19/12/2017
MD. SHAHNAWAZ ALI
trading as ;KHUSHI ENTERPRISES
JAHANGIRA JALKAURA,DIST.KHAGARIA,PIN-851204,BIHAR,INDIA
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :15/06/2015
KOLKATA
KHAINI, TOBACCO PRODUCTS, BIRI BEING INCLUDED IN CLASS-34.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
3732139  19/01/2018
INDUSIND BANK LIMITED
2401 GEN THIMMAYYA ROAD, CANTONMENT, PUNE-411001
manufacturer & merchant

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
Tobacco; Matches
3804374  13/04/2018
LINGAM BEEDI COMPANY
8/12-1, AMBAI ROAD, 1ST LANE, ALANGULAM, TIRUNELVELI DISTRICT-627 851, TAMIL NADU
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since : 03/03/1993

CHENNAI
BEEDI
3804376  13/04/2018
LINGAM BEEDI COMPANY
8/12-1, AMBAI ROAD, 1ST LANE, ALANGULAM, TIRUNELVELI DISTRICT-627 851, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :03/03/1993
CHENNAI
BEEDI
3804378  13/04/2018
LINGAM BEEDI COMPANY
8/12-1, AMBAI ROAD, 1ST LANE, ALANGULAM, TIRUNELVELI DISTRICT-627 851, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :03/03/1993
CHENNAI
BEEDI
No exclusive right over the descriptive matters appearing in the label.
3804379   13/04/2018
LINGAM BEEDI COMPANY
8/12-1, AMBAI ROAD, 1ST LANE, ALANGULAM, TIRUNELVELI DISTRICT-627 851, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :03/03/1993
CHENNAI
BEEDI
ShivayOm

3823254  03/05/2018
AYUSH MITTAL TRADING AS MITTAL EXPORT HOUSE
83, RAJASWA COLONY, NEEMUCH (M.P) PIN-458441
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Raw tobacco.
RAMKUMAR J TIWARI
TAHER MANSION CO.OP. HOUSING SOCIETY, GR. FLOOR, 7, 8/10, NEPEANSEA ROAD, OPP. MUKESH CHOWK, MUMBAI-400036
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL

Proposed to be Used
MUMBAI

TOBACCO SMOKERS ARTICLES; MATCHES; ABSORBENT PAPER FOR TOBACCO, ASHTRAYS FOR SMOKERS MADE OF PRECIOUS AND NON PRECIOUS METALS, ASIAN LONG TOBACCO PIPE SHEATHS, BOOKS OF CIGARETTE PAPERS, CARTRIDGES FOR ELECTRONIC CIGERRATES, CARTRIDGES SOLD FILLED WITH CHEMICAL FLAVOURING IN LIQUID FORM FOR ELECTRONIC CIGERATTES, CARTRIDGES SOLD FILLED WITH PROPYLENE GLYCOL FOR ELECTRONIC CIGERATTES, CARTRIDGES SOLD FILLED WITH VEGETABLE GLYCERINE FOR ELECTRONIC CIGERATTES, CARTRIDGES SOLD FILLED WITH CHEMICAL FLAVOURINGS IN LIQUID FORM, CASES (CIGARS AND CIGERATTES), TOBACCO POUCHES, CHEWING TOBACCO, CIGAR FILTERS, CIGAR LIGHTERS, CIGARETTE PACKETS, CIGERATTES CONTAINING TOBACCO SUBSTITUTES, ELECTRONIC HOOKAHS, FILTER TIPPED CIGERATTES, HOOKAHS, LEAF TOBACCO, LIQUID NICOTINE FOR USE IN ELECTRONIC CIGARETTES, PERSONAL VAPORIZERS, FLAVOURED TOBACCO, HOOKAH PARTS, HOOKAH FOIL, HOOKAH ACCESSORIES NAMELY HOSES, BOWLS AND HOOKAH STEMS, HOOKAH HOSE TIPS, AND HOOKAH TONGS, HOOKAH CHARCOAL, FIRESTONES, GAS CONTAINERS FOR CIGAR LIGHTERS, HUMIDORS, SNUFF BOXES

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
SAI TEERTH
3857375  12/06/2018
GIRIRAJ ENTERPRISES
Malpani House, Indira Gandhi Marg, Sangamner, Dist. Ahmednagar, Maharashtra, India
A Registered Partnership Firm
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
Mumbai
SAFETY MATCHES; MATCH BOXES.
3857376   12/06/2018
GIRIRAJ ENTERPRISES
Malpani House, Indira Gandhi Marg, Sangamner, Dist. Ahmednagar, Maharashtra, India
A Registered Partnership Firm

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
SAFETY MATCHES; MATCH BOXES.
3857377   12/06/2018
GIRIRAJ ENTERPRISES
Malpani House, Indira Gandhi Marg, Sangamner, Dist. Ahmednagar, Maharashtra, India
A Registered Partnership Firm
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
SAFETY MATCHES; MATCH BOXES.
3877950    04/07/2018
P V SRINIVASA RAO
DOOR NO.16-28-75, SURYA NAGAR 3RD LINE, OPP.SRI SITA RAMA DEVASTHANA KALYANA MANDAPAM, OLD GUNTUR, GUNTUR-522 001
MANUFACTURER AND MERCHANT
SOLE PROPRIETOR
Address for service in India/Agents address:
P.C.N. RAGHUPATHY
NO 38, ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Proposed to be Used
CHENNAI
CHEWING TOBACCO
3988300    31/10/2018
ANTESH SURANA TRADING AS ALSHAN WORLD
4961, RAMDWARA ROAD, NEHRU BAZAR, PAHARGANJ, DELHI-110055
Sole Proprietorship
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.L.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Proposed to be Used
DELHI
TOBACCO AND ALLIED PRODUCTS, CIGARETTES, BIRI, HUKKA, SHISHA TOBACCO PRODUCTS, HERBAL CIGARETTES, GUTKHA, ZARDA, KHAINI(TOBACCO MIX); INCLUDED IN CLASS 3
3988301  31/10/2018
ANTESH SURANA TRADING AS ALSHAN WORLD
4961, RAMDWARA ROAD, NEHRU BAZAR, PAHARGANJ, DELHI110055
Sole Proprietorship
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.L.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Proposed to be Used
DELHI
TOBACCO AND ALLIED PRODUCTS, CIGARETTES, BIRI, HUKKA, SHISHA TOBACCO PRODUCTS, HERBAL CIGARETTES, GUTKHA, ZARDA, KHAINI(TOBACCO MIX); INCLUDED IN CLASS 34
3995841  12/11/2018
ZIPPO MANUFACTURING COMPANY
33 Barbour Street, Bradford, Pennsylvania 16701, United States of America
A Company organised, registered and existing under the laws of Pennsylvania, USA,
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 11/01/1995
DELHI
Cigarette Lighter
AMREJ SHAIKH, PROPRIETOR OF NEW AMREJ BIRI FACTORY
LAXMIPUR, AURANGABAD, MURSHIDABAD, PIN-742223, WEST BENGAL.

Address for service in India/Agents address:
Biswajit Sarkar, Advocate.
42-A, Dhan Devi Khanna Road, Kolkata - 700 054.

Used Since: 01/01/2017

KOLKATA
BIRI
BIGGFFLAKES
4012696  30/11/2018
GAURAV SINGHAL
HOUSE NO. 149, TARUN ENCLAVE, PITAM PURA, DELHI- 110034
INDIVIDUAL
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Tobacco and tobacco products (including substitutes), (except bidi), Articles for use with tobacco, Ashtrays, Cases (Cigarette -), Cigar and cigarette boxes, not of precious metal, Chewing tobacco, Cigarette lighters of precious metal, Cigarette lighters, Cigarette filters, Cigarette cutters, Cigarettes, cigars, cigarillos and other ready-for-use smoking articles, Cigarette tobacco, Electronic cigarettes, Electronic cigarette liquid [e-liquid] comprised of flavorings in liquid form used to refill electronic cigarette cartridges, Electronic cigarettes, Flavourings for tobacco, Lighters for smokers, Inhalers for use as an alternative to tobacco cigarettes, Matches, Loose, rolling and pipe tobacco, Matchboxes, Personal vaporisers and electronic cigarettes, and flavourings and solutions therefor, Snuffboxes, Tobacco containers and humidors, Tobacco substitutes not for medical purposes.
DOUBLEGF

4012699  30/11/2018

GAURAV SINGHAL
HOUSE NO. 149, TARUN ENCLAVE, PITAM PURA, DELHI- 110034
INDIVIDUAL

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

DELHI
Tobacco and tobacco products (including substitutes), (except bidi), Articles for use with tobacco, Ashtrays, Cases (Cigarette -), Cigar and cigarette boxes, not of precious metal, Chewing tobacco, Cigarette lighters of precious metal, Cigarette lighters, Cigarette filters, Cigarette cutters, Cigarettes, cigars, cigarillos and other ready-for-use smoking articles, Cigarette tobacco, Electronic cigarettes, Electronic cigarette liquid [e-liquid] comprised of flavorings in liquid form used to refill electronic cigarette cartridges, Electronic cigars, Flavourings for tobacco, Lighters for smokers, Inhalers for use as an alternative to tobacco cigarettes, Matches, Loose, rolling and pipe tobacco, Matchboxes, Personal vapourisers and electronic cigarettes, and flavourings and solutions therefor, Snuffboxes, Tobacco containers and humidors, Tobacco substitutes not for medical purposes.
Shahiviias

4013166   30/11/2018

GAURAV SINGHAL
HOUSE NO. 149, TARUN ENCLAVE, PITAM PURA, DELHI-110034
INDIVIDUAL

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

DELHI
Tobacco and tobacco products (including substitutes), (except bidi), Articles for use with tobacco, Ashtrays, Cases (Cigarette -), Cigar and cigarette boxes, not of precious metal, Chewing tobacco, Cigarette lighters of precious metal, Cigarette lighters, Cigarette filters, Cigarette cutters, Cigarettes, cigars, cigarillos and other ready-for-use smoking articles, Cigarette tobacco, Electronic cigarettes, Electronic cigarette liquid [e-liquids] comprised of flavorings in liquid form used to refill electronic cigarette cartridges, Electronic cigarettes, Flavourings for tobacco, Lighters for smokers, Inhalers for use as an alternative to tobacco cigarettes, Matches, Loose, rolling and pipe tobacco, Matchboxes, Personal vaporisers and electronic cigarettes, and flavourings and solutions therefor, Snuffboxes, Tobacco containers and humidors, Tobacco substitutes not for medical purposes.
RXGPLUS

4013773    30/11/2018

GAURAV SINGHAL

HOUSE NO. 149, TARUN ENCLAVE, PITAM PURA, DELHI- 110034

INDIVIDUAL

Address for service in India/Agents address:

PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

DELHI

Tobacco and tobacco products (including substitutes), (except bidi), Articles for use with tobacco, Ashtrays, Cases (Cigarette -), Cigar and cigarette boxes, not of precious metal, Chewing tobacco, Cigarette lighters of precious metal, Cigarette lighters, Cigarette filters, Cigarette cutters, Cigarettes, cigars, cigarillos and other ready-for-use smoking articles, Cigarette tobacco, Electronic cigarettes, Electronic cigarette liquid [e-liquid] comprised of flavorings in liquid form used to refill electronic cigarette cartridges, Electronic cigars, Flavourings for tobacco, Lighters for smokers, Inhalers for use as an alternative to tobacco cigarettes, Matches, Loose, rolling and pipe tobacco, Matchboxes, Personal vaporisers and electronic cigarettes, and flavourings and solutions therefor, Snuffboxes, Tobacco containers and humidors, Tobacco substitutes not for medical purposes.
RXGSILVER

4013775  30/11/2018
Gaurav Singhal
House No. 149, TARUN ENCLAVE, PITAM PURA, DELHI- 110034
INDIVIDUAL

Address for service in India/Agents address:
Puri & Puri (Advocates)
4969/5, Ist Floor, Sirkiwalan, (near Hauz Qazi Police Station) Hauz Qazi, Delhi-6

Proposed to be Used

DELHI
Tobacco and tobacco products (including substitutes), (except bidi). Articles for use with tobacco, Ashtrays, Cases (Cigarette -), Cigar and cigarette boxes, not of precious metal, Chewing tobacco, Cigarette lighters of precious metal, Cigarette lighters, Cigarette filters, Cigarette cutters, Cigarettes, cigars, cigarillos and other ready-for-use smoking articles, Cigarette tobacco, Electronic cigarettes, Electronic cigarette liquid [e-liquid] comprised of flavorings in liquid form used to refill electronic cigarette cartridges, Electronic cigars, Flavourings for tobacco, Lighters for smokers, Inhalers for use as an alternative to tobacco cigarettes, Matches, Loose, rolling and pipe tobacco, Matchboxes, Personal vaporisers and electronic cigarettes, and flavourings and solutions therefor, Snuffboxes, Tobacco containers and humidors, Tobacco substitutes not for medical purposes.
4052671    10/01/2019
RASIKLAL MANIKCHAND BARMecha
M. G. ROAD, GHODNADI, NEAR JAIN MANDIR, SHIRUR, DIST. PUNE, 412210
PROPRIETORSHIP

Address for service in India/Agents address:
UMESH CHANDRA JOSHI
OFFICE NO.304, JAI GANESH VISHWA, VISHRANTWADI, PUNE-411015.
Used Since: 28/02/2006

To be associated with:
1424952

Mumbai
CHEWING TOBACCO, SMOKING TOBACCO, BIDI, CIGARETTE, GUTKHA, ZARDA, KHAINI, PAN MASALA, QIWAM, MAWA, SNUFF, ZAFRANI PATTI, CIGAR AND MATCH BOX IN CLASS 34.
4120091    16/03/2019

MR. FAISAL RAIS AHMED KHAN
Room No.610, 6th Floor, United Chamber, 53/57 Essaji Street Chakla, Patthar Wali Masjid, Crawford Market, Mandvi – 4000003
Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
AHMEDABAD

Flavored tobacco, Hookahs, Herbal molasses [tobacco substitutes] , Tobacco and Tobacco products
4143429  10/04/2019
CHHUTULAL KUMAR
VILL + P.O = BAMNIA, P.S-KOTSHILA, DIST-PURULIA, PIN-723213, WEST BENGAL.
POWER OF ATTORNEY
Address for service in India/Agents address:
SHUKLA TRADE MARK COMPANY.
71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA- 700 001.
Used Since :01/04/2015
KOLKATA
BIRI
4151131 18/04/2019
LOHA BIRI FACTORY
Dhuliyan, Murshidabad, Pin- 742 202, West Bengal.
A partnership firm.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :03/02/2018
To be associated with:
3744000
KOLKATA
Smokers' articles; matches; biri; cigarettes.
DMR TOBACCO
4162791    30/04/2019
MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
1-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
To be associated with:
4075575
DELHI
CHEWING TOBACCO.
ABHINANDAN
4170650  08/05/2019
SUBBANNA V
Perumalappa Compound sagara road, opp. R M C, Shimoga 577201
Pan Masala
INDIVIDUAL

Proposed to be Used
CHENNAI
Chewing Tobacco, Zarda, Gutkha (pan masala containing tobacco), Khaini and other goods covered in class 34
SZM7
4170893 08/05/2019

SH. SHIVAM DUBEY.
B-425, SUDERSHAN PARK, MOTI NAGAR, NEW DELHI-110015.

 ADDRESS FOR SERVICE IN INDIA/ATTORNEY ADDRESS:
LALJI ADVOCATES
A-48, YOJNA VIHAR, DELHI-110092

PROPOSED TO BE USED
DELHI

Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
4171980  09/05/2019  
RAKESH SHARMA  
# FLAT NO. 308, PALM SPRINGS, PHASE II, BEHIND RUNWAY 9, KOMPALLY, HYDERABAD - 500014, TELANGANA STATE.  
A PROPRIETORSHIP CONCERN  
Address for service in India/Attorney address:  
NAVEEN KUMAR ANUMULA  
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121  
Proposed to be Used  
CHENNAI  
TOBACCO AND TOBACCO PRODUCTS (INCLUDING SUBSTITUTES), CIGARETTES, CIGARS, CIGARILLOS AND OTHER READY -FOR -USE SMOKING ARTICLES, LOOSE, ROLLING AND PIPE TOBACCO, FLAVOURINGS FOR TOBACCO, ARTICLES FOR USE WITH TOBACCO, TOBACCO CONTAINERS AND HUMIDORS, PERSONAL VAPORISERS AND ELECTRONIC CIGARETTES, AND FLAVOURINGS AND SOLUTIONS THEREFOR, MATCH BOXES
IQBAL DAFEDAR, PROPRIETOR OF M/S. DAFEDAR DISTRIBUTORS
APMC MARKET YARD, BEHIND KARNATAKA COLD STORAGE, VIJAYAPUR - 586101, KARNATAKA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
TOBACCO, BEEDI (CONICAL SMOKING STICK MADE WITH LEAVES AND RAW TOBACCO), LEAF TOBACCO, HAND-ROLLING TOBACCO, MENTHOL PIPE TOBACCO, SPITTOONS FOR TOBACCO USERS, TOBACCO POUCHES, TOBACCO JARS, TOBACCO FILTERS, TOBACCO STICKS, TOBACCO TINS, TOBACCO BOXES, CIGARETTES, FILTER-TIPPED CIGARETTES, CIGARETTES CONTAINING TOBACCO SUBSTITUTES, NOT FOR MEDICAL PURPOSES.
4172963 10/05/2019
VUPPALA MANGARAJU, PROPRIETOR TRADING AS VUPPALA MANGARAJU
5-48-37, MARKET STREET, THAGARAPUVALASA, VISAKHAPATNAM - 531162, ANDHRA PRADESH, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used
CHENNAI
MATCHES, SAFETY MATCHES, MATCHBOXES, MATCH HOLDERS
4174394  12/05/2019
PREMIER SOLUTIONS
Plot no. 44, Ecotech-6 Greater Noida, Uttar Pradesh- 201312
PARTNERSHIP FIRM
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Proposed to be Used
DELHI
TOBACCO, RAW OR MANUFACTURED; TOBACCO PRODUCTS, INCLUDING CIGARS, CIGARETTES, CIGARILLOS, TOBACCO FOR ROLL YOUR OWN CIGARETTES, PIPE TOBACCO, CHEWING TOBACCO, SNUFF TOBACCO, KRETEK; TOBACCO SUBSTITUTES (NOT FOR MEDICAL PURPOSES); SMOKERS ARTICLES, INCLUDING CIGARETTE PAPER AND TUBES, CIGARETTE FILTERS, TOBACCO TINS, CIGARETTE CASES AND ASHTRAYS, PIPES, POCKET APPARATUS FOR ROLLING CIGARETTES, LIGHTERS; MATCHES.
4174395  12/05/2019

PREMIER SOLUTIONS
Plot no. 44, Ecotech-6 Greater Noida, Uttar Pradesh- 201312
PARTNERSHIP FIRM

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Proposed to be Used
DELHI
TOBACCO, RAW OR MANUFACTURED; TOBACCO PRODUCTS, INCLUDING CIGARS, CIGARETTES, CIGARILLOS,
TOBACCO FOR ROLL YOUR OWN CIGARETTEs, PIPE TOBACCO, CHEWING TOBACCO, SNUFF TOBACCO, KRETEK;
TOBACCO SUBSTITUTES (NOT FOR MEDICAL PURPOSES); SMOKERS ARTICLES, INCLUDING CIGARETTE PAPER AND
TUBES, CIGARETTE FILTERS, TOBACCO TINS, CIGARETTE CASES AND ASHTRAYS, PIPES, POCKET APPARATUS FOR
ROLLING CIGARETTES, LIGHTERS; MATCHES.
Trade Marks Journal No: 1909, 08/07/2019  Class 34

4175191  13/05/2019
NARESH CHANDRA PANDEY
RAMPUR COLLEARY, DIST - JHARSUGUDA, ODISHA, PIN-768225
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Tobacco and tobacco substitutes, Pan masala [as substitutes for chewing tobacco]
GOLD69

4175523  14/05/2019

NAVNEET KUMAR GUPTA.
1/7377 D, STREET NO.-13, EAST GOURAKH PARK, SHAHDARA, DELHI-110032.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
MADFROG(US)TECHNOLOGY INC.
1301 6TH AVE SEATTLE WA 981012304 USA
A Limited Liability Company incorporated under the laws of USA

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRAOH SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Tobacco; cigarettes containing tobacco substitutes, not for medical purposes; cigarettes; cigarette holders; oral
vaporizers for smokers; cigarette filters; flavourings, other than essential oils, for tobacco; flavourings, other than
4176627  14/05/2019
SACHINKUMAR JAYANTILAL PATEL
2-111, KHODIYAR PARU, MANDOTRI, HANSAPUR, PATAN
INDIVIDUAL
Proposed to be Used
AHMEDABAD
CHEWING TOBACCO (LIME MIX) INCLUDED IN CLASS 34
HINDIWALA

4176999   15/05/2019
GUDDU KUMAR SAHNI
VILLAGE GORAMA,BINDI DIH,NALANDA,BINDIDIH,BIHAR-803109
CUTTING OF TOBACCO
INDIVIDUAL
Used Since :07/04/2019

KOLKATA
CHEWING TOBACCO,TOBACCO POUCHES AND OTHER ARTICLES GUTKHA, KHAINI, ZARDA, INCLUDED IN CLASS 34.
4177075  15/05/2019
MYST LABS INC.
85 2nd Street, San Francisco, CA 94105, USA.
A company incorporated under the laws of California, USA.
Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8

Proposed to be Used
DELHI
Electronic cigarette.
4177498  15/05/2019
SIDDHANT LIME PRIVATE LIMITED
Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.
a company registered and incorporated under the Indian Company’s Act
Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Proposed to be Used
To be associated with:
2471671
AHMEDABAD
TOBACCO (RAW OR MANUFACTURED); SMOKERS’ ARTICLES; MATCHES INCLUDING SAFETY MATCHES AND WAX MATCHES; LIGHTERS FOR SMOKERS; AS INCLUDED IN CLASS 34.
4178173  16/05/2019
DOME ENTERTAINMENT PVT LTD
Eldora Apartments, Juhu Church Road, Juhu, Mumbai – 400 049
INDIAN INHABITANT

Address for service in India/Agents address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601
Used Since: 28/10/2014

MUMBAI
Tobacco, smokers' articles, matches
4178364  16/05/2019
ARVIND KUMAR AGARWAL trading as M/S. PRABHAT GUDAKHU FACTORY
SOURAGUDA, P. O. JEYPORE - 764 005, DISTT. KORAPUT (ORISSA) INDIA.
SINGLE FIRM
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :04/04/2019
KOLKATA
TOBACCO PRODUCT (GUDAKHU )
CHOINIK BIRI NO-3602

4179796    20/05/2019
SAMSUL HAQUE
trading as ;WEST BENGAL BIRI FACTORY
VILL. AZAD NAGAR, P.O. MAHESILE, P.S.-SUTI, DIST.MURSHIDABAD, PIN 742201 WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Used Since :01/01/2016
KOLKATA
HANDMADE AND MACHINE MADE BIRI.
ALLARAKHA IBRAHIMBHAI VOHRA, SOLE PROPRIETOR OF M/S. ALLARAKHA IBRAHIMBHAI VOHRA
ZANDA BAZAR, TALUKA: ANKLAV, DIST.: ANAND, UMETA-388510, GUJARAT STATE, INDIA.
A SOLE PROPRIETARY CONCERN

Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.

Used Since :07/04/2010

To be associated with:

1947294

AHMEDABAD
TOBACCO AND BIDI
R-VAN
4180999  20/05/2019
CHANDRA KANT GUPTA
C-1, SATYAWATI COLONY, ASHOK VIHAR PHASE-3, ASHOK VIHAR, NORTH WEST DELHI – 110052, INDIA
PROPRIETOR-CHANDRA KANT GUPTA
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Proposed to be Used
DELHI
TOBACCO, RAW TOBACCO, TOBACCO SUBSTITUTES, FLAVORED TOBACCO, TOBACCO PRODUCTS.
VENUS REGULAR

418399  22/05/2019

PELICAN TOBACCO INDIA PRIVATE LIMITED
902-903, Padma Tower-1, 5, Rajendra Place, New Delhi-110008

Body Incorporate

Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8

Proposed to be Used
DElhi
CIGARETTES, CIGARS, BIDIS, TOBACCO
4184002  22/05/2019
DEEPAK Bhai Mani Bhai Patel
13 Shree Anand Dham Thegda, Raipur Road, Kota 324003, Raj
Manufacturers
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, Amber Tower, 1st Floor, Sansar Chand Road, Jaipur (Raj).
Proposed to be Used
AHMEDABAD
TOBACCO
4188008  27/05/2019
HINGORA LAGHU UDYOG
KALAL KI CHAWL, AKOLA (M.H.) 444001
Proposed to be Used
MUMBAI
HAND MADE BIDI